



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,6th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE SUMAN SHYAM, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)/3126/2015</a>	UNION OF INDIA and ANR. <b>Versus</b> M.E.S. NO 214326 HSRI BISHWAJIT HAZARIKA	MR.S C KEYAL MR. R K D CHOUDHURY (DY.S.G.I) MR.H K DAS MRS.S BORA ASSTT.S.G.I.	
2	<a href="#">WA/297/2018</a>	DASARATH ADHIKARI AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR K KALITA MR. B CHOUDHURY S CHOUDHURY MR E SHITIRI	GA, ASSAM ASSTT.S.G.I.
3	<b>WITH</b> <a href="#">WA/12/2018</a>	FULBARI GPSS, <b>Versus</b> THE STATE OF ASSAM AND 4 OTHERS	MR G Z AHMED A ISLAM MR. A A HUSSAIN	SC, FCSCA GA, ASSAM ASSTT.S.G.I.
4	<b>WITH</b> <a href="#">WA/196/2018</a>	DHONIPUR S.S. LTD AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2305/2018</a> in WA/196/2018	DHONIPUR S.S. LTD AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR	
5	<b>WITH</b> <a href="#">WA/240/2018</a>	TARUN SONOWAL AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. R K TALUKDAR	GA, ASSAM
6	<b>WITH</b> <a href="#">WA/249/2018</a>	BARALIMARI S.S. LTD AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHOUDHURY MR. A D CHOUDHURY MR N BARUAH	GA, ASSAM
7	<a href="#">WA/392/2022</a>	BANDISH ENTERPRISE <b>Versus</b> THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY MR B P BORAH	MR. P SENGUPTA (R-5,6,7,8) SC, NRL

8	<a href="#">WA/170/2023</a>	RUMI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR H RAHMAN MR. S HOQUE	GA, ASSAM
9	<a href="#">WA/445/2023</a>	BIKASH RANJAN SHOME <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	DR. B AHMED (R-5) MR. J HANDIQUE, SC, REVENUE DEPTT. MR K UDDIN (R-5) MR. R BORA, ADDL. SR, GOVT. ADV.
10	<a href="#">I.A.(Civil)/3661/2023</a> in <a href="#">WA/12875/2023</a>	EAJUL HOQUE <b>Versus</b> BADRUL ISLAM AND 12 ORS.	MR B SINHA MR. S SAIKIA	GA, ASSAM MR. D P BORAH(R-1) MR U GHOSH(R-1) SC, REVENUE SC, GMC SC, G M D A
	<b>WITH</b> <a href="#">WA/12875/2023</a> (Filing Number)	EAJUL HOQUE <b>Versus</b> BADRUL ISLAM AND 12 ORS. H	MR. S SAIKIA	
	<b>WITH</b> <a href="#">I.A.(Civil)/12877/2023</a> (Filing Number)	EAJUL HOQUE <b>Versus</b> BADRUL ISLAM AND 12 ORS. H	MR. S SAIKIA	
11	<a href="#">I.A.(Civil)/871/2024</a> in <a href="#">WA/11384/2023</a>	THE STATE OF ASSAM AND ORS <b>Versus</b> SAILENDRA NATH SARMA,	MR. N J KHATANIAR SC, EDU	MS. A TALUKDAR (R2)
	<b>WITH</b> <a href="#">WA/11384/2023</a> (Filing Number)	SECRETARY OT THE GOV ASSAM EDUCATION <b>Versus</b> SAILENDRA NATH SARMA AND ORS. B	MR. N J KHATANIAR	
12	<a href="#">I.A.(Civil)/1225/2024</a> in <a href="#">WA/1138/2024</a>	ABHIJIT BARMAN <b>Versus</b> THE ASSAM COOPERATIVE APEX BANK LTD AND ANR.	MR. P BOIRAGI MR. S J SARMAH	SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
	<b>WITH</b> <a href="#">WA/1138/2024</a> (Filing Number)	ABHIJIT BARMAN <b>Versus</b> THE ASSAM COOPERATIVE APEX BANK LTD AND ANR. F	MR. P BOIRAGI	
13	<a href="#">I.A.(Civil)/1272/2024</a> in <a href="#">WA/4466/2024</a>	THE STATE OF ASSAM <b>Versus</b> PRABHAT FERTILIZER AND CHEMICAL WORKS	MR. D SAIKIA MR. B CHOUDHURY	
	<b>WITH</b> <a href="#">WA/4466/2024</a> (Filing Number)	The State Of Assam <b>Versus</b> Prabhat Fertilizers And Chemical Works	MR BIKRAM CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/4467/2024</a> (Filing Number)	The State Of Assam <b>Versus</b> Prabhat Fertilizer And Chemical Works	MR BIKRAM CHOUDHURY	
15	<a href="#">I.A.(Civil)/1279/2024</a> in <a href="#">Cont.Cas(C)/184/2024</a>	BHUPENDRA SINHA AND 3 ORS <b>Versus</b> PABAN KUMAR BORTHAKUR AND 3 ORS.	MS U SHARMA MR T R SEN	
	<b>WITH</b> <a href="#">Cont.Cas(C)/184/2024</a>	BHUPENDRA SINHA AND 3 ORS. <b>Versus</b> PABAN KUMAR BORTHAKUR AND 3 ORS.	MR. S P SHARMA MS U SHARMA MR T R SEN	
16	<a href="#">I.A.(Civil)/1293/2024</a> in <a href="#">WA/4566/2024</a>	SUBHASH VASUDEV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM	GA, ASSAM
	<b>WITH</b> <a href="#">WA/4566/2024</a> (Filing Number)	SUBHASH VASUDEV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS B	MR P KATAKI	

17	<a href="#">I.A.(Civil)/1299/2024</a> in WA/15819/2023	THE FOOD CORPORATION OF INDIA AND ORS. <b>Versus</b> SEKHAR KANTI DEB	MR. P K ROY MR. S K CHAKRABORTY	
	<b>WITH</b> <a href="#">WA/15819/2023</a> (Filing Number)	THE FOOD CORPORATION OF INDIA AND ORS. <b>Versus</b> SEKHAR KANTI DEB F	MR. P K ROY	
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
18	<a href="#">WA/7/2018</a>	URMILA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. S GOGOI MR.I CHOUDHURY MR. G PHUKAN	GA, ASSAM MR. A K BORA (R6) MR. B C SAIKIA (R6)
19	<a href="#">WA/461/2023</a>	THE UNION BANK OF INDIA AND 5 ORS. <b>Versus</b> MANISH PURKAYASTHA @ MONISH PURKAYASTHA B	MR. M SHARMA MS. S YASMIN	MR. S BORTHAKUR MR. D GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/2457/2023</a> in WA/461/2023	THE UNION BANK OF INDIA AND 5 ORS. <b>Versus</b> MANISH PURKAYASTHA @ MONISH PURKAYASTHA	MR. M SHARMA MS. S YASMIN	
20	<a href="#">WA/12/2024</a>	MD. MAJIBAR RAHMAN AND 87 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS F	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE	GA, ASSAM SC, BTC SC, REVENUE SC, FOREST
21	<a href="#">WA/16/2024</a>	DHANESWAR SARANIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS H	MR. N HOQUE MR H GUPTA	GA, ASSAM SC, PWD
22	<a href="#">WA/27/2024</a>	MRIGEN HALOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT
23	<a href="#">WA/129/2024</a>	KAMAL GOSWAMI <b>Versus</b> MATIAR RAHMAN AND 4 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP MS. L DAS (r-1) MR A CHETIA (r-1)
24	<a href="#">WA/136/2024</a>	JOYNAB BIBI <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, ASEC
25	<a href="#">WA/138/2024</a>	AMIR ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM SC, REVENUE
26	<a href="#">WA/139/2024</a>	MASUDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, NHAI DY.S.G.I. SC. REVENUE
27	<a href="#">WP(C)/2343/2024</a>	M/S SUSHEE INFRA AND MINING LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR A NATH MS M PARBIN	SC, CGST GA, ASSAM DY.S.G.I.
		<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>		
28	<a href="#">PIL/22/2024</a>	ABDUL SALAM SHAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, PWD
29	<a href="#">WA/30/2024</a>	THE GAUHATI UNIVERSITY AND 2 ORS. <b>Versus</b> RIAZUL HAQUE AND 10 ORS.	MR. P J PHUKAN MR. ARIF AHMED SC, G U	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI FOR CAVEATOR
30	<a href="#">WP(C)/2344/2024</a>	PANKAJ KUMAR DAS AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B K GOGOI MR. N D SARMA	DY.S.G.I. SC, HEALTH

**- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**

31	<a href="#">WP(C)/5697/2021</a> CAVT./496/2021	UNION OF INDIA AND 2 ORS <b>Versus</b> MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
32	<a href="#">WP(C)/7921/2022</a>	MD ARSHAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MS. R B BORA, JR. GA, ASSAM (R-2) MS K DAS, SC, EDU (SEC.) DEPTT. (R-1 & 4) SC, SEC. EDU. MR. P NAYAK, SC, FINANCE DEPTT. (R-3)
33	<a href="#">WA/265/2023</a> FIXED	UNION OF INDIA <b>Versus</b> LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	MR S DUTTA (R-1-3,5-49,51,52, 54-69,71-87,89,103,105-117, 119-126,128-145,148,159) MS. I DAS (R-1-3,5-49,51,52, 54-69,71-87,89,103,105-117,119-126, 128-145,148,159,161-163,172-177) GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1958/2023</a> <b>in</b> WA/265/2023	UNION OF INDIA <b>Versus</b> LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	GA, MIZORAM
34	<b>WITH</b> <a href="#">WA/320/2023</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2377/2023</a> <b>in</b> WA/320/2023	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	GA, MIZORAM
35	<a href="#">WA/403/2023</a>	DRIBBLEENA SARANIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	GA, ASSAM SC, TRIBAL AFFAIRS (PLAIN) SC, HEALTH AND F W

**- ADMISSION WITH NOTICE SERVED - REPLY FILED -**

36	<a href="#">PIL/41/2021</a>	INDRAJIT CHAKMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
37	<a href="#">WA/280/2022</a>	MOHI UDDIN LASKAR . <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN	SC, CO OP MR. J LASKAR (r-6,913,15 to 18) MR R DAS (r-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2663/2022</a> <b>in</b> WA/280/2022	MOHI UDDIN LASKAR . <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN	SC, CO OP
38	<a href="#">WA/304/2023</a>	ASHIM DEB AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. (B)	MS. S SEAL MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM SC, PWD
39	<a href="#">WP(C)/5537/2023</a>	UNION OF INDIA AND 4 ORS. <b>Versus</b> UTSAB DEB	MR. B CHAKRAVARTY (C.G.C.)	DR G J SHARMA MRS. U DUTTA
40	<a href="#">WP(C)/1450/2024</a> FIXED	M/S VICTOR AND COMPANY AND ANR <b>Versus</b> IDBI BANK LIMITED AND 3 ORS	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	GA, ASSAM MR G DAS (R-1 To 3) MR. N ISLAM (R-1 To 3) A. N. H PHOM (R-1 To 3)

**HEARING**

41	<a href="#">WA/186/2019</a> FIXED	M/S. SHREE SHYAM ISPAT <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,6th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM

**HONOURABLE DIVISION BENCH-I AND SPECIAL DIVISION  
BENCH WILL SIT AGAIN AFTER RISING OF THIS BENCH,  
IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WA/366/2022</a>	NISAR AHMED <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	<b>WITH</b> <a href="#">I.A.(Civil)/3457/2022</a> <b>in</b> WA/366/2022	NISAR AHMED <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	<b>WITH</b> <a href="#">I.A.(Civil)/699/2023</a> <b>in</b> WA/366/2022	NISAR AHMED, <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MR. H K NATH	SC, AFDC
	<b>WITH</b> <a href="#">WA/348/2022</a>	DHARANI DAS AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	MR G N SAHEWALLA (r-5) MR M SAHEWALLA (r-5) MS. S. TODI (r-5) MR H K SARMA (r-5) MS K BHATTACHARYYA SC, AFDC
3	<a href="#">WA/349/2022</a>	SUNIL HAZARIKA <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR B D DAS (r-2) MR. S C BISWAS (r-2) MRS R DEKA (r-2) SC, AFDC
	<b>WITH</b> <a href="#">I.A.(Civil)/3848/2022</a> <b>in</b> WA/349/2022	SUNIL HAZARIKA <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	<b>WITH</b> <a href="#">I.A.(Civil)/2205/2023</a> <b>in</b> WA/349/2022	SUNIL HAZARIKA, <b>Versus</b> RAKHAL CHANDRA DAS AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. S C BISWAS MS A DAS MS A BORAH SC, AFDC

**WITH**  
[I.A.\(Civil\)/986/2024](#)  
**in** WA/349/2022

RAKHAL CHANDRA DAS,  
**Versus**  
SUNIL HAZARIKA AND 4 ORS

MR B D DAS  
MR B D DAS  
MR. S C BISWAS (r-2)  
MRS R DEKA (r-2)

MR. M K CHOUDHURY  
MR S KHOOND  
MR D J MEDHI

4 [WA/35/2023](#)  
CAVT. NO.00472/023,  
CAVT. NO.47/2023

SUBIDITA NATH  
**Versus**  
THE INDIAN OIL CORPORATION LTD. AND  
5 ORS.

MR. S B LASKAR  
MR. A S TAPADER  
MR. H A LASKAR  
MS N KALITA  
MS D DUTTA

MR A R BHUYAN (R6)  
GA, ASSAM  
MR. A GOGOI  
MR. A GOGOI  
FOR CAVEATOR  
SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
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8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
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10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday,6th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/2493/2023</a> FIXED	JAHANDAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	SC, HIGHER EDU GA, ASSAM
2 <a href="#">WP(C)/5260/2023</a> FIXED	THE PRESIDENT, THE SCHOOL MANAGING COMMITTEE OF MILAN ADABARI M E SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
3 <a href="#">Cont.Cas(C)/16/2024</a>	SOMESWAR NATH <b>Versus</b> SURANJANA SENAPATI	MR. R PHUKAN	MR. D SAIKIA MR S M T CHISTIE MS. N BORDOLOI
4 <a href="#">Cont.Cas(C)/205/2024</a> FIXED	GAJENDRA NATH KALITA <b>Versus</b> RATUL KUMAR DAS AND ANR	MS. S B CHOUDHURY MR. S K DAS	
5 <a href="#">WP(C)/1863/2024</a>	GAJENDRA NATH KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, SEC. EDU.
6 <a href="#">Cont.Cas(C)/222/2024</a>	GOLAP CH. RAJBONGSHI AND 3 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR	MR D C NATH	
7 <a href="#">Cont.Cas(C)/224/2024</a>	HALIMA BEGUM <b>Versus</b> NARAYAN KONWAR AND 4 ORS.	MR. D P BORAH MR B PAUL MR U GHOSH	
8 <a href="#">WP(C)/230/2024</a> B/O	MACHUMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS S.KHATUN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
9 <a href="#">WP(C)/1454/2024</a> FIXED	GOLZAR ALI SK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM
10 <a href="#">WP(C)/2127/2024</a> FIXED	SWAPNIL DEB @ DIMPI DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. S D CHOUDHURY MR. RAJARSHEE DE MR. F A HASSAN	SC, ELEM. EDU
11 <a href="#">WP(C)/2164/2024</a> FIXED	BIDISHA NATH <b>Versus</b> THE UNIVERSITY GRANTS COMMISSION (UGC) AND 2 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM SC, U G C



12	<a href="#">WP(C)/2339/2024</a>	ANANTA KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU. SC, BTC
<b>ORDER (STAY VACATING)</b>				
13	<a href="#">I.A.(Civil)/1226/2024</a> FIXED in <a href="#">WP(C)/1309/2024</a>	SOURAV DEY AND ANR <b>Versus</b> MONUJ DOWERAH AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. B K DAS
<b>WITH</b>				
	<a href="#">WP(C)/1309/2024</a>	MONUJ DOWERAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	SC, HIGHER EDU MR R DHAR (R-4,5) MR N N UPADHYAYA (R-4,5) MR D BORUAH MR. B B KAKATI (R-4,5)
<b>ADMISSION</b>				
14	<a href="#">WP(C)/2184/2016</a> FIXED	SONEKA BIBI @ SONEKA KHATUN and ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM MR.A H AHMED	MR.J ISLAM(R-8) MS.S KALITA(R-8) SC, ELEMENTARY EDUCATION(R1,2) SC, BTC(R3-6) MR.A HOQUER-8
15	<a href="#">WP(C)/2732/2017</a> FIXED	MD. ABDUS SAMAD SHEIKH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.K DEVI MS.K DAS MS.R P BORAH	SC, SECONDARY EDUCATION
16	<a href="#">WP(C)/282/2018</a> WITH OFFICE NOTE	SUMANA SAHA <b>Versus</b> THE STATE OF ASSAM	MR. M DEKA MR. S. RAHMAN MR. MD S HOQUE MS. S N RENGMA	MR. A DEKA (SC, SECONDARY EDU. DEPT.)
17	<a href="#">WP(C)/876/2020</a> FIXED	GOUR PRASAD HAZAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, SEC. EDU.
18	<a href="#">WP(C)/2677/2021</a> FIXED	MAHENDRA NATH MAHANTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, ELEM. EDU SR. GA, ASSAM
<b>WITH</b>				
19	<a href="#">Cont.Cas(C)/201/2022</a>	MAHENDRA NATH MAHANTA AND ANR <b>Versus</b> SURANJANA SENAPATI AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
20	<a href="#">WP(C)/4283/2021</a>	BIPUL BRAHMA AND 8 ORS. <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY
<b>WITH</b>				
	<a href="#">I.A.(Civil)/587/2022</a> in <a href="#">WP(C)/4283/2021</a>	BIPUL BRAHMA AND 8 ORS. <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, U G C SC, BODOLAND UNIVERSITY
21	<a href="#">WP(C)/4412/2021</a>	MD. RAFIQUK ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
22	<a href="#">WP(C)/1924/2022</a> FIXED	MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM MR. S SUTRADHAR (R-7) SC, SSA
23	<a href="#">WP(C)/2683/2022</a> FIXED	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS. J GHOSH	SC, SEC. EDU. SC, FINANCE
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1843/2022</a> in <a href="#">WP(C)/2683/2022</a>	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. A K DAS	SC, FINANCE

24	<a href="#">WP(C)/6571/2022</a> CAVT. NO.10572/022, FIXED, WITH OFFICE NOTE	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. A PHUKAN, SC, GAD MR. D J KAPIL (r-6 to 16) SC, GAD MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
	<b>WITH</b> <a href="#">I.A.(Civil)/3123/2022</a> in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
25	<a href="#">WP(C)/2838/2023</a> FIXED	ATANU MOHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM MS. N S THAKURIA (R4) SC, SEC. EDU.
26	<a href="#">WP(C)/3106/2023</a> FIXED	NURUDDIN AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B K DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/4868/2023</a>	DIPAK PATHAK AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR S SARMAH	SC, ELEM. EDU SC, BTC SC, FINANCE
28	<a href="#">WP(C)/4641/2023</a> FIXED	DASARATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. A GONI MR S ISLAM MR. S. SUR MR S AFRIDI MR. D J BARMAN	GA, ASSAM MR G PEGU MR B GOGOI SC, SEC. EDU. SC, FINANCE DEPTT. MR. S M T CHISTIE
29	<a href="#">WP(C)/5570/2023</a> CAVT. NO.09832/023, FIXED	NIBHA RANI BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR ARINDAM BARUAH	SC, ELEM. EDU GA, ASSAM MR. A DEKA FOR CAVEATOR
30	<a href="#">WP(C)/5905/2023</a> FIXED, WITH WP(C)/1949/2020 (D/O)	HEMANTA KUMAR TAMULY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU MR. S DUTTA (r-4) SC, SCERT, ASSAM MR P CHOUDHURY (r-4) MR. P SENGUPTA (r-4) MS P SAIKIA (r-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1213/2024</a> in WP(C)/5905/2023	TAPAN KUMAR SARMA <b>Versus</b> HEMANTA KUMAR TAMULY AND 3 ORS	MR. P SENGUPTA MR. P SENGUPTA	SC, ELEM. EDU SC, SCERT, ASSAM MS D BORGHAIN
31	<a href="#">WP(C)/540/2024</a>	IBRAHIM ALI AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. S HOQUE M ISLAM	SC, ELEM. EDU GA, ASSAM
32	<a href="#">WP(C)/567/2024</a>	DR. ATUL BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU
33	<a href="#">WP(C)/598/2024</a> FIXED	PRAMOD MEDHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) MR. A CHAMUAH (SC, UGC) SC, BTC
	<b>WITH</b> <a href="#">WP(C)/3543/2023</a>	DR. PRATIVA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC

**ORDERS**

35	<a href="#">Cont.Cas(C)/373/2020</a>	SUJATA BHATTACHARJEE <b>Versus</b> PRADOSH KIRON NATH AND 5 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MS N M SARMA
36	<a href="#">Cont.Cas(C)/605/2020</a>	ANADAR DOLEY <b>Versus</b> PREETOM SAIKIA AND ANR.	MR. M K NEOG	MS. P CHAKRABORTY MR. M R LASKAR
37	<a href="#">WP(C)/2249/2021</a> FIXED	NURMAHAMMAD SARKER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MISS. M DAS MD. S ISLAM MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. S RANA
38	<a href="#">Cont.Cas(C)/610/2022</a>	UMESH DEKA AND 10 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 2 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR S M T CHISTIE SC, SEC. EDU. SC, FINANCE DEPTT.
39	<a href="#">Cont.Cas(C)/715/2022</a> FIXED, WITH REVIEW PET. 167/2016 (D/O), WP(C)/9306/2019 (D/O), WP(C)/3190/2012 (D/O)	DILIP KUMAR TALUKDAR AND 4 ORS <b>Versus</b> DR. BIJOYA CHUODHURY AND 2 ORS	MR. N SARMA MR H BEZBARUA	MR B KAUSHIK (R-3)
40	<a href="#">Cont.Cas(C)/606/2023</a> FIXED	NUR HUSSAIN PRODHANI <b>Versus</b> NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	
41	<a href="#">Cont.Cas(C)/737/2023</a> FIXED	JOTIN GOGOI AND 13 ORS <b>Versus</b> NARAYAN KONWAR, I.A.S. AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SAIKIA (R-3) MR. P K BORAH (R-3) MR. U SARMA (R-3)
	<b>WITH</b>			
42	<a href="#">Cont.Cas(C)/719/2023</a>	MIRA NAZIR AND 3 ORS <b>Versus</b> NARAYAN KONWAR, I.A.S. AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. R MAZUMDAR (R-1) MR. N J KHATANIAN (R-1)
43	<a href="#">WP(C)/845/2023</a> FIXED	PABITRA BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S PARVEEN MR. N BARUAH	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
44	<a href="#">WP(C)/5403/2023</a>	FLORENCE BORGAYARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM SC, SEC. EDU.
45	<a href="#">Cont.Cas(C)/12/2024</a> FIXED	SUNIL KAKATI <b>Versus</b> MAMATA HOJAI	MR. R BORUAH MR D J NATH	MR B KAUSHIK
46	<a href="#">Cont.Cas(C)/37/2024</a> FIXED	ABDUL MOTALIB <b>Versus</b> BISWARANJAN SAMAL	DR. B AHMED MR K UDDIN MR. A K AZAD	MR D KALITA MR. D NATH
47	<a href="#">WP(C)/147/2024</a>	DIPA RANI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK W AHMED	SC, SEC. EDU.
48	<a href="#">WP(C)/849/2024</a> B/O	TALUKDAR HUSSAIN MD ARSHAD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN MR A I TALUKDAR	SC, SSUHS SC, N M C SC, HEALTH
49	<a href="#">WP(C)/1955/2024</a> FIXED	JAI SINGH CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR A R BHUYAN MR F HAQUE MR N Z CHOUDHURY	SC, ELEM. EDU SC, K A A C
		<b>HEARING</b>		
50	<a href="#">WP(C)/5790/2018</a> FIXED	SRI JOGEN CHANDRA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B GOGOI MR. M A ISLAM MD A ISLAM MR. D BASUMATARY	GA, ASSAM SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,6th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/2278/2023</a> WITH LCR	SURJYA BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A ROSHID	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	<a href="#">WP(C)/3564/2023</a>	MUSSTT MANUWARA KHATUN @ MUSSTT MANUWARA KHATOON <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M DASGUPTA MD S ALI MD G HUSSAIN H M S ELAHI	GA, ASSAM SC, NRC MD. I HUSSAIN DY.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/4711/2023</a>	MUSSTT DULUFA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/5635/2023</a> WITH LCR	BEGUM BIBI @ BEGUM KHATUN @ MUSSTT SARIFA BEGUM <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5	<a href="#">WP(C)/7254/2023</a>	MD. NOZRUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION.
6	<a href="#">WP(C)/523/2024</a>	BAHATON NESSA @ MUSSTT BAHATON NESSA @ BAHATON BIBI @ BAHATON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
7	<a href="#">WP(C)/614/2024</a> WITH LCR	SURIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	<a href="#">WP(C)/615/2024</a>	MALEKA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	<a href="#">WP(C)/671/2024</a> WITH LCR	IYAD ALI @ YAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	<a href="#">WP(C)/897/2024</a>	MONOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A A DEWAN S N ULLAH MR H A RASHID	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
11	<a href="#">WP(C)/1098/2024</a> WITH LCR	SUDIP SAHA ROY @ SUDIP ROY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	<a href="#">WP(C)/2201/2024</a> FIXED	MD. ABU TAHER <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ADMISSION</b>				
13	<a href="#">WP(C)/1466/2017</a> WITH LCR	SUKUR ALI and ANR. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.M ALI	GA, ASSAM ASSTT.S.G.I.
14	<a href="#">WP(C)/4495/2017</a> WITH LCR	LAKHI BISWAS <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.P J SAIKIA MS.R GOGOI	GA, ASSAM ASSTT.S.G.I.
15	<a href="#">WP(C)/4530/2017</a> WITH LCR	SHAHIDA BEGUM @ SHAHIDA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM(R2-4) ASSTT.S.G.I.R1
16	<a href="#">WP(C)/4772/2017</a> WITH LCR	FULARA BEGUM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MS.S RAHANA MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
17	<a href="#">WP(C)/4796/2017</a> WITH LCR	SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.I HUSSAIN MR.L R MAZUMDER MR.F A HASSAN	GA, ASSAM ASSTT.S.G.I.
18	<a href="#">WP(C)/5121/2017</a> WITH LCR	LAL MIAH <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. H R A CHOUDHURY MRS. H AHMED MR. A MATIN MR. J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
19	<a href="#">WP(C)/5137/2017</a> WITH LCR	NIRMALA BISWAS <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR	GA, ASSAM ASSTT.S.G.I.
20	<a href="#">WP(C)/5178/2017</a> WITH LCR	JALEKA KHATUN @ JELEKA KHARUN <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.G SAROWAR MR.M U MONDAL MSN NASRIN MR.M HUSSAIN	GA, ASSAM(R. 2 to 8.) ASSTT.S.G.I.(R. 1.)
21	<a href="#">WP(C)/5240/2017</a> WITH LCR	KANAI MANDAL <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. R HUSSAIN MR. M ALI MR. F HAQUE	GA, ASSAM ASSTT.S.G.I.
22	<a href="#">WP(C)/5578/2017</a> WITH LCR	SASTIKA SARKAR @ SWASTIKA SARKAR <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. S C PANDIT MR. S SARKAR	GA, ASSAM ASSTT.S.G.I.
23	<a href="#">WP(C)/5585/2017</a> WITH LCR	HANIF ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S U AHMED MS.C KALITA MR.S HOQUE MRS R BORAH MR.M ALI	GA, ASSAM ASSTT.S.G.I.
24	<a href="#">WP(C)/6224/2017</a> WITH LCR	MD ABDUL KHALEK @ ABDUL KHALIK and ANR <b>Versus</b> THE UNION OF INDIA and 3 ORS	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
25	<a href="#">WP(C)/6240/2017</a> WITH LCR	ABDUR RASHID@ ABDUR RASHID @ RASHID <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.J AHMED MS.S R SAIKIA MS.M AHMED	GA, ASSAM ASSTT.S.G.I.

26	<a href="#">WP(C)/6243/2017</a> WITH LCR	AHED ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.B K SARMA	GA, ASSAM ASSTT.S.G.I.
27	<a href="#">WP(C)/6251/2017</a> WITH LCR	KHITISH SINGHA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.P C DEY MS.S D SAIKIA	GA, ASSAM ASSTT.S.G.I.
28	<a href="#">WP(C)/6403/2017</a> WITH LCR	HAJERA KHATUN @ HAJERA KHATUN BEWA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MRS.H AHMED MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
29	<a href="#">WP(C)/6647/2017</a> WITH LCR	MD. SAHJAMAL <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.M ISLAM MS.F N AHMED MR.N UDDIN MR.G SANOWAR	GA, ASSAM ASSTT.S.G.I.
30	<a href="#">WP(C)/6648/2017</a> WITH LCR	HANUFA BEGUM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A K SAHU MR.S SAHU	GA, ASSAM ASSTT.S.G.I.
31	<a href="#">WP(C)/6652/2017</a> WITH LCR	SURJYA BHANU <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. S C BISWAS MR. R DE MR I HASSAN MS. J BORA MR. F A HASSAN	GA, ASSAM ASSTT.S.G.I.
32	<a href="#">WP(C)/6655/2017</a> WITH LCR	MANIK DAS @ MANIK CHANDRA DAS <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S NATH MR.S N DEV NATH MS.C MEDHI	GA, ASSAM ASSTT.S.G.I.
33	<a href="#">WP(C)/6678/2017</a> WITH LCR	SMT. CHANCHALA MANDAL @ CHANCALA RANI BARHOI and 4 ORS. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.R HAZARIKA MR.C CHAKRAVARTY MS.S KAKATI MR.S BORTHAKUR	GA, ASSAM ASSTT.S.G.I.
34	<a href="#">WP(C)/6690/2017</a> WITH LCR	RABIA KHATUN @ RABIJA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
35	<a href="#">WP(C)/6691/2017</a> WITH LCR	MANIKJAN BEGUM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.N RAHMAN MR.A M KHAN MR.R ALI MR.A HOQUE	GA, ASSAM ASSTT.S.G.I.
36	<a href="#">WP(C)/6714/2017</a> WITH LCR	MAJIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MRSS N KHANDAKAR MR.M A LASKAR MS.S AHMED MRK TALUKDAR	GA, ASSAM ASSTT.S.G.I.
37	<a href="#">WP(C)/6749/2017</a> WITH LCR	MOMTAZ KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.P M KALITA MR.S D SARMA MRS. B GOGOI	GA, ASSAM MS M BORAH ASSTT.S.G.I.
38	<a href="#">WP(C)/52/2018</a> WITH LCR	HARAN ALI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR M SARMA MS. S PARVEEN (LEGAL- AID-COUNSEL) MR. R PHUKAN MR. R PHUKAN MS. S AHMED	GA, ASSAM SC, NRC MR D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI
39	<a href="#">WP(C)/89/2018</a> WITH LCR	FATEMA BIBI @ FATEMA KHATUN <b>Versus</b> THE UNION OF INDIA	MR. S ALIM MR. A T SIKDER MR B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI
40	<a href="#">WP(C)/213/2018</a> WITH LCR	SARASWATI MANDAL <b>Versus</b> THE UNION OF INDIA	MR. D P BORAH MS. S BORO MR. B PAUL	GA, ASSAM SC, NRC MR D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI SC, F.T.
41	<a href="#">WP(C)/319/2018</a> WITH LCR	KISMAT ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI
42	<a href="#">WP(C)/625/2018</a> WITH LCR	JAHEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. U DAS MS. R NEWAR MR. D K BAGCHI MR D SARMAH	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T. MR J PAYENG

**ORDERS**

43	<a href="#">Review.Pet./194/2017</a> WITH OFFICE NOTE	SABIYA KHATUN @ MABIYA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MS.M TALUKDAR MR.S ISLAM MR.A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
44	<a href="#">Review.Pet./173/2019</a> IN WP(C)/6420/2018 (D/O), WITH LCR	MD. NUR MAHAMMAD AND ANR <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
45	<a href="#">Review.Pet./178/2019</a> IN WP(C)/7315/2016 (D/O)	FULBAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,6th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 1:00 PM, AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE S.SHYAM, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Mat.App./13/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. I CHOUDHURY MR H SARMA P. MEDHI	
2	<a href="#">CRL.A(j)/47/2024</a>	HEMANTA PHUKAN <b>Versus</b> THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
3	<a href="#">CRL.A(j)/48/2024</a>	MOTKA MARDI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J DAS	PP, ASSAM
4	<a href="#">CRL.A(j)/49/2024</a>	RAJU URANG @ RAJU SUKURA <b>Versus</b> STATE OF ASSAM	MRS DIPANJALI BORPUJARI (LEGAL AID COUNSEL)	PP, ASSAM
5	<a href="#">Crl.A./118/2024</a>	PRABIN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
6	<a href="#">Crl.A./119/2024</a>	MD. HASMAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN R ISLAM MR. J ISLAM	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/403/2024</a> <b>in</b> <a href="#">Crl.A./119/2024</a>	MD. HASMAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN R ISLAM MR. J ISLAM	PP, ASSAM
7	<a href="#">Crl.A./120/2024</a>	BIJAY RAJPUT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R CHETRI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/404/2024</a> <b>in</b> <a href="#">Crl.A./120/2024</a>	BIJAY RAJPUT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R CHETRI	PP, ASSAM

8	<a href="#">Crl.A./121/2024</a>	MD. AJAD ALI @ AZAD ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD H R AHMED MR J I MONDAL MR J ISLAM MR A N IQBAL	PP, ASSAM
9	<a href="#">Crl.A./122/2024</a>	MOKLISH AHMED BARBHUIYA <b>Versus</b> STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR. K MOHAMMED MS P SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/408/2024</a> <b>in</b> Crl.A./122/2024	MOKLISH AHMED BARBHUIYA <b>Versus</b> STATE OF ASSAM	MR D TALUKDAR	PP, ASSAM
10	<a href="#">Crl.A./123/2024</a>	SUPANKAR SARKAR @ SUPANGKAR SARKAR <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. M BISWAS A GHOSAL S K DAS	SC, NIA
11	<a href="#">Crl.A./125/2024</a>	SONDEV RABHA AND 9 ORS. <b>Versus</b> STATE OF ASSAM	MR Z KAMAR MR D TALUKDAR MR P CHOUDHURY MS T K SHARMA MR S J CHOUDHURY U DOLEY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/416/2024</a> <b>in</b> Crl.A./125/2024	BIKI RABHA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR D TALUKDAR MR P CHOUDHURY MS T K SHARMA MR S J CHOUDHURY U DOLEY	PP, ASSAM
12	<a href="#">Crl.A./127/2024</a>	MD. KHAJUL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A C BORBORA MR P KATAKI MS S BARPUJARI MRS R BEGUM MR. N SAIKIA	PP, ASSAM
13	<a href="#">Crl.A./128/2024</a>	RAFEL TIRKEY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
14	<a href="#">Crl.A./129/2024</a>	MUKUT RAY @ MUKUT ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/420/2024</a> <b>in</b> Crl.A./129/2024	MUKUT RAY @ MUKUT ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ORDERS</b>				
15	<a href="#">Crl.A./289/2022</a> 1 Y 8 M 5 D :WITH OFFICE NOTE, LCR 6 FILES, P.B.-2, FIXED	KHAGEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	MR A N AHMED (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/691/2022</a> <b>in</b> Crl.A./289/2022	KHAGEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
16	<a href="#">Mat.App./47/2023</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR P KATAKI MS. R B BORA MS. R B BORA MRS R BEGUM MRS. M D BORUAH	
	<b>WITH</b> <a href="#">Mat.App./7/2023</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA (LEGAL AID COUNSEL) MRS R BEGUM MRS. M D BORUAH

18	<b>WITH</b> <a href="#">Mat.App./8/2023</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA MS. R B BORA MRS R BEGUM MRS. M D BORUAH
19	<a href="#">Crl.A./401/2023</a> WITH OFFICE NOTE	MD. ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR. M K BORO (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1053/2023</a> in CrI.A./401/2023	MD. ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
20	<a href="#">I.A.(Crl.)/77/2024</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./22/2024	MD. ABDUL KHALEQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D C C PHUKAN MS D DEVI	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./22/2024</a>	MD. ABDUL KHALEQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D C C PHUKAN MS D DEVI	MR J C BORAH(R-2,3) PP, ASSAM
21	<a href="#">Crl.A./82/2024</a> WITH OFFICE NOTE, FIXED	JAGGANATH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
22	<a href="#">I.A.(Crl.)/228/2024</a> WITH OFFICE NOTE, LCR 6 FILES, P.B.-2, FIXED in CrI.A./174/2023	PRADIP LAKRA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./174/2023</a>	PRADIP LAKRA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM
23	<a href="#">I.A.(Crl.)/415/2024</a> in CrI.A./9103/2023	DUSHMANTA DOLEY @ APPLE DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J PAYENG MS A PAYENG	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./9103/2023</a> (Filing Number)	DUSHMANTA DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR B	MS A PAYENG	
	<b>WITH</b> <a href="#">I.A.(Crl.)/9106/2023</a> (Filing Number)	DUSHMANTA DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR B	MS A PAYENG	
<b>HEARING</b>				
24	<a href="#">CRL.A(j)/9/2018</a> 7 Y 5 M 28 D :WITH LCR 4 FILES, P.B.-2	ADHAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. ANUP MRINAL DUTTA, AMICUS CURIAE	PP, ASSAM
25	<a href="#">Mat.App./30/2022</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	MR. R K TALUKDAR MR. D BORAH DIKSHITA DEKA
26	<a href="#">Crl.A./340/2023</a> 0 Y 9 M 13 D :WITH LCR 2 BUNDLES, FIXED	SANJIB TALUKDAR <b>Versus</b> NATIONAL INVESTIGATION AGENCY AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR D NANDI MR. M KALITA MR S J CHOUDHURY	B. BHUYAN,PP, ASSAM(R-2) SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,6th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6374/2023</a>	MEENA KUMARI SINGH @ MEENA DEVI SINGH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB MS S.DAS	GA, ASSAM
2	<a href="#">Cont.Cas(C)/223/2024</a>	MITALI BAYAN <b>Versus</b> ROBIN KUMAR AND 4 ORS.	MR MINTU SAIKIA MS R DUTTA	
3	<a href="#">WP(C)/590/2024</a> B/O	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SR. GA, ASSAM
4	<a href="#">WP(C)/1897/2024</a> CAVT. NO.03432024,117800003622/024, FIXED, CAVT./343/2024, CAVT./362/2024	ASSOCIATION OF SCIENTIFIC AND TECHNICAL OFFICERS (ASTO), <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B D GOSWAMI MR B BURAGOHAİN MS. S E AHMED MR. J M GOGOI M AHMED	MR N SARMA MR B CHOUDHURY DY.S.G.I. FOR CAVEATOR FOR CAVEATOR
5	<a href="#">WP(C)/1924/2024</a>	SUSMITA TALUKDAR AND ORS <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. M HUSSAIN S W HUSSAIN	GA, ASSAM SC. WATER RESOURCE DEPTT. SC, FINANCE
6	<a href="#">WP(C)/2071/2024</a> FIXED	GOPAL KRISHNA SAIKIA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 3 ORS	MR. R P HAZARIKA	SC, APDCL
7	<a href="#">WP(C)/2306/2024</a>	PRANJAL PRATIM BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM
8	<a href="#">WP(C)/2307/2024</a>	GAUTAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM
9	<a href="#">WP(C)/2334/2024</a>	GWMWTHAO BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM
10	<a href="#">WP(C)/2337/2024</a>	MUSTAFA ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W

11	<a href="#">WP(C)/2340/2024</a>	JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, S L R C SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, IRRIGATION
12	<a href="#">WP(C)/2345/2024</a>	LITTLE SAHARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM
13	<a href="#">WP(C)/2350/2024</a>	JISKEL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
14	<a href="#">WP(C)/2352/2024</a> B/O	JALAL UDDIN AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM DY.S.G.I.
15	<a href="#">WP(C)/2354/2024</a>	GO- 2148X SRI VINAY KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D BORAH	DY.S.G.I. SC, UPSC
16	<a href="#">WP(C)/2355/2024</a>	GITALI BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, FOREST SC, HEALTH
17	<a href="#">WP(C)/2357/2024</a> B/O	SUKANYA BORGOHAIN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
18	<a href="#">WP(C)/2359/2024</a>	YOGENDRA SINGH CHAUDHARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH DR AZIZ KHAN	SC, NHM SC, HEALTH AND F W
19	<a href="#">WP(C)/2360/2024</a>	JOHORA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D P BORAH MR U GHOSH	GA, ASSAM
<b>ADMISSION</b>				
20	<a href="#">WP(C)/7230/2021</a>	ON THE DEATH OF TARUN BORA, HIS LEGAL HEIR GYANJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MR. N DEKA MR S P DAS MR A ALAM	GA, ASSAM
21	<a href="#">WP(C)/367/2022</a> CAVT. NO.00322/022, CAVT./32/2022	PRABIR CHANDRA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
22	<a href="#">WP(C)/163/2023</a> FIXED	SUSHIL PAWAR <b>Versus</b> CANARA BANK AND 4 ORS	DR G J SHARMA	MS S CHAKRABORTY
23	<a href="#">WP(C)/1261/2023</a> FIXED	DILIP KR ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D J BARMAN	SC, PWD ROAD

24	<a href="#">WP(C)/2416/2023</a>	APGCL CONTRACTUAL LABOUR ASSOCIATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R K TALUKDAR MS. S MEDHI	MR D KALITA (R-2,3,4 AND 5) GA, ASSAM MR. D NATH (R-2,3,4 AND 5) MS. M DEVI (R-2,3,4 AND 5) SC, ESIC SR. SC, APGCL GA, ASSAM
25	<a href="#">WP(C)/3540/2023</a>	SUPRABHA SINHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR G BAISHYA MR I AHMED	
26	<a href="#">WP(C)/3758/2023</a>	DR TARINI DEV GOSWAMI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR S NATH	MR. U K GOSWAMI MR. U K GOSWAMI MR. D GOGOI (R-2,4) MS P AGARWAL DY.S.G.I. SC, U G C
27	<a href="#">WP(C)/4424/2023</a> FIXED	KAMINI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, AG MR P NAYAK SC, IRRIGATION SC, FINANCE DEPTT. SC, HEALTH
28	<a href="#">WP(C)/4604/2023</a> FIXED	HIRANYA KUMAR DAS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, APDCL
29	<a href="#">WP(C)/4737/2023</a>	MUSSTT PARIJAN BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K BHAGAWATI MS P HALDER	GA, ASSAM SC, AG MR N BARMAN (R-6) MS J BARMAN (R-6) MR B DEORI (R-6) SC, FINANCE
30	<a href="#">WP(C)/6102/2023</a> B/O	RAJU DEKA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARJEE MR. A BHATTACHARJEE	SC, BTC SC, FOREST SC, FINANCE
31	<a href="#">WP(C)/6924/2023</a>	RUPA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U B SARMA	SC, HEALTH AND F W SR. GA, ASSAM
32	<a href="#">WP(C)/837/2024</a> FIXED	PURNIMA MILI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P R SARMA MR D MEDHI MR. S. PEGU MR. A HUDA	GA, ASSAM SC, HANDLOOM AND TEXTILE
33	<a href="#">WP(C)/1270/2024</a> FIXED	SAMBHARU RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI	SC, AG (A AND E) SC, P W D SC, FINANCE
34	<a href="#">WP(C)/1355/2024</a> B/O	DHRITIMAN RAY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MD. S HUDA MD. K ISLAM	GA, ASSAM MR. J HANDIQUE, SC REVENUE
35	<a href="#">WP(C)/1400/2024</a> B/O	NO.G/105218L RIFLEMAN (GD) RAM PRASAD SHARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MRS. A GAYAN DY.S.G.I.
36	<a href="#">WP(C)/1802/2024</a> FIXED	ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MR U GHOSH	SC, P AND R.D.
<b>ORDERS</b>				
37	<a href="#">Cont.Cas(C)/186/2022</a>	HARSING RONGPHER <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS

38	<a href="#">Cont.Cas(C)/358/2022</a>	JITU SONOWAL AND ANR. <b>Versus</b> NIRAJ VERMA, IAS AND ANR. E	MR. D DAS SR. ADV R SARMAH MR H K NATH	MR. P N GOSWAMI (r-1,2) MR B CHOUDHURY (r-1,2) MR. K P PATHAK (r-1,2)
39	<a href="#">Cont.Cas(C)/363/2022</a> FIXED	DR. BASANTA LASKAR <b>Versus</b> SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR S CHAKRABORTY MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2) AMICUS CURIAE
	<b>WITH</b> <a href="#">I.A.(Civil)/910/2023</a> in <a href="#">Cont.Cas(C)/363/2022</a>	DR. BASANTA LASKAR, <b>Versus</b> MR. AVINASH P. JOSHI,		MR. B GOGOI MR A CHALIHA
40	<a href="#">Cont.Cas(C)/168/2023</a>	ABDUL JALIL <b>Versus</b> DR. J. B. EKKA	DR. B AHMED	MR. K KONWAR (r-1) MR S DUTTA (r-1)
41	<a href="#">Cont.Cas(C)/789/2023</a>	MD KURBAN ALI <b>Versus</b> J B EKKA, IAS AND 2 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. A BHATTACHARJEE MR S DUTTA (r-1,2) D J CHAKMA MR U.SARMAH (r-1,2)
42	<a href="#">WP(C)/1458/2023</a>	KUMAR BIJAY SHANKAR (IRLA- 6270) <b>Versus</b> UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. S S ROY (C.G.C., R1- R5) DY.S.G.I.
43	<a href="#">WP(C)/394/2024</a> FIXED	PANKAJ CHETRI <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. S S ROY (r-1,3,4,6,7,8) DY.S.G.I.
44	<a href="#">WP(C)/1456/2024</a> CAVT. NO.03022/024, WITH CAVT. 302/2024	SHAHINUR ALOM MONDAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM MR. I H LASKAR MR. M AHMED FOR CAVEATOR SC, GHC
45	<b>WITH</b> <a href="#">WP(C)/7533/2023</a>	SHAHINUR ALOM MONDAL <b>Versus</b> THE STATE OF ASSAM AND 24 ORS		GA, ASSAM MR. M AHMED (R- 5,7,10,13,20) MD I H LASKAR (R- 5,7,10,13,20)
<b>HEARING</b>				
46	<a href="#">RSA/11/2011</a> PART-HEARD, BY SLIP	SMT. PHULESHWARI MALI and 6 ORS, <b>Versus</b> SATYA DAS and ANR,	MR. O P BHATI MR T C DAS MR. P SARMA	MRG P BHOWMIK MR.P P DAS MS.J PURKAYASTHA MR. B D DEKA MR.C K S BARUAH MS.A DEY MR. M DAS N CHAUDHURY MR.B BHATTACHARJEE MR.B BHATTA

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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024



11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,6th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-III

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/7286/2021</a> B/O	ABDUL MALEK AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S DAS	SC, P AND R.D.
<b>TOP OF THE LIST</b>				
2	<a href="#">WP(C)/448/2014</a> FIXED	FORCE NO. 981240609, EX CT/GD SRI JUGMAJYOTI GOGOI <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.I HUSSAIN C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. SC, C.G.C.
<b>WITH</b>				
3	<a href="#">WP(C)/672/2014</a>	EX CT/GD SRI BIPLOB BORAH <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.K C ROY(R-1TO6) C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. MS.B DAS ASSTT.S.G.I.
<b>ORDER NO STEPS</b>				
4	<a href="#">WP(C)/3866/2023</a>	JADU MONI NATH AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM MR. B CHOUDHURY , MS S BARUAH, (R-1 & 4 )
<b>ADMISSION</b>				
5	<a href="#">WP(C)/4287/2017</a> FIXED	MONIKA DAS <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN MR M BARDOLOI	MS S MOCHAHARI (RES. 3 TO 9) MR SISHIR DUTTA (RES. 3 TO 9) MR. SIDHANT DUTTA (RES. 3 TO 9) SC, HEALTH
6	<a href="#">WP(C)/6491/2017</a>	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR.Y S MANNAN MS.S GOHAIN	SC, APDCL
7	<a href="#">WP(C)/7172/2017</a>	DHANANJOY BASUMATARY <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS.S BORA MS.B DAS	C.G.C. MR.C K S BARUAH ASSTT.S.G.I.

8	<a href="#">WP(C)/8270/2017</a> FIXED	NAMITA CHAKRABORTY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS	MR. S SAIKIA (SC, INCOME TAX) DR. B N GOGOI (SC, INCOME TAX) MR. S SARMA(SC, INCOME TAX DEPARTMENT) ASSTT. S.G.I.
9	<a href="#">WP(C)/4393/2018</a> B/O	ARIFUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K JAIN MR. D SARMAH	GA, ASSAM
10	<a href="#">WP(C)/4487/2018</a> FIXED, WITH WP(C)/4470/2013 (D/O) <b>WITH</b>	SAMSUN NEHAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM MR. S SHARMA MR. S SARMA (R-5)
11	<a href="#">Review.Pet./166/2017</a>	MRS SAMSUN NEHAR <b>Versus</b> THE STATE OF ASSAM and 8 ORS	MR. H R A CHOUDHURY MS. R CHOUDHURY MS. S ROY	GA, ASSAM MR. S SHARMA MR. S SARMA (R-8) MS. B DAS (R-8)
12	<a href="#">WP(C)/1982/2019</a> WITH WP(C)/7999/2015 (D/O)	CHAND MIA @ CHAN MIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S U AHMED	GA, ASSAM MR. M H TALUKDAR (r-5) MR A HAWARI (r-5) SC, REVENUE
13	<a href="#">WP(C)/7245/2019</a>	UMA DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. S ROY MS. I DAS	GA, ASSAM
14	<a href="#">WP(C)/7448/2019</a>	SYED TAFIKUDDIN AHMED <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
15	<a href="#">WP(C)/8741/2019</a>	MEENA SARMAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K SARMA MS. B BHUYAN MS R SAHIN	GA, ASSAM MR. ABU JAHID
16	<a href="#">WP(C)/24/2021</a> FIXED	ALL ASSAM MANDAL KANANGU SANMILANI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	GA, ASSAM SC, REVENUE
17	<a href="#">WP(C)/628/2021</a> FIXED	MD. GAHAN CHA ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, CO OP MR. T ISLAM
18	<b>WITH</b> <a href="#">WP(C)/20/2021</a>	MD. GAHAN CHA ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, CO OP MR. T ISLAM (r-5) MS K DAS (r-5)
19	<a href="#">WP(C)/1769/2021</a> FIXED	NAZRIN SULTANA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
20	<b>WITH</b> <a href="#">WP(C)/477/2021</a>	MALLABIKA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
21	<a href="#">WP(C)/991/2022</a> FIXED	SHIV RAJ SINGH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. S S ROY (ALL RESPONDENTS) ASSTT.S.G.I.
22	<a href="#">WP(C)/4724/2022</a> FIXED	MINTU BORKATAKY <b>Versus</b> OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. S C KEYAL (R-7 TO 10) MR. A HALIM (R-7 TO 10) MR. K BAISHYA (R-7 TO 10) SC, OIL
23	<a href="#">WP(C)/5735/2023</a>	KABITA BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, HEALTH
24	<a href="#">WP(C)/5741/2023</a> FIXED	AMNIKA THAOSEN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, PWD SC, DIMA HASAO SC, FINANCE

25	<b>WITH</b> <a href="#">WP(C)/6218/2023</a>	RAJDEEP BODO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, PWD SC, FINANCE SC, DIMA HASAO SC, P AND R.D.
26	<a href="#">WP(C)/6400/2023</a> B/O	SMTI SUMITA DEB SINHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR S NATH MR C M KIKON	
<b>ORDERS</b>				
27	<a href="#">Cont.Cas(C)/151/2017</a>	DULAL AHMED MAZUMDAR and 7 ORS. <b>Versus</b> KUJENDRA DOLEY and 9 ORS.	MR.S AHMED MD.GIASH UDDIN	DR.B AHMED(R- 1&2)(R-3&4)(R-5) MR.N HAQUE(R- 1&2) MR. N UPADHAYAY MR.A K AZAD(R- 3&4) SC, IRRIGATION MR.S A SIKDER(R- 1&2) MR.A U AHMED(R-3&4)(-5)
28	<a href="#">Cont.Cas(C)/347/2018</a>	HAREN GOGOI <b>Versus</b> BIREN MUDOI AND ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	
29	<a href="#">Cont.Cas(C)/397/2018</a>	JINISH LAL RAY <b>Versus</b> RAM SWARUP BAJAJ	MR A DASGUPTA MS B DAS	MR. D K KOTHARI MR. D K KOTHARI MR B SHARMA MR S SHARMA MR P PRAWAR MR Y KOTHARI MR Y KOTHARI MR ANAND SHARMA MR. N KOTHARI
<b>WITH</b>				
<a href="#">I.A.(Civil)/2778/2023</a> in Cont.Cas(C)/397/2018				
30	<a href="#">Cont.Cas(C)/579/2018</a>	JINISH LAL RAY <b>Versus</b> RAM SWARUP BAJAJ	MR A DASGUPTA	
30	<a href="#">Cont.Cas(C)/579/2018</a>	RIPUL BRAHMA <b>Versus</b> BIREN CHANDRA PHUKAN ANR ANR.	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS. N BEGUM MS P THAPA MS. R BORA	MR. D SAIKIA (r-3) MR. A K BHUYAN MS. B BHUYAN MS. R B BORA (r-3) MR. S BORA (r-3) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM
31	<a href="#">I.A.(Civil)/1268/2024</a> IN WP(C)/1206/2022 (D/O) in WP(C)/1206/2022	GITA BALA MUSHAHARY, <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. B RAMCHIARY	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024

14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,6th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/2175/2024</a> B/O	DILIP NATH <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR D S DEKA	SC, PWD ROAD GA, ASSAM DY.S.G.I. SC, SSA SC, FOREST
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./1298/2024</a>	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KALITA A KHANDAKAR	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">WP(C)/1702/2021</a>	ABDUL WAHAB MIAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D SAIKIA MR. P A AHMED MR S U AHMED MS J YESMIN	GA, ASSAM SC, REVENUE
4	<a href="#">WP(C)/370/2023</a>	SIRISH NAMASUDRA AND 8 ORS. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS.	MR B SINHA	GA, ASSAM
5	<a href="#">WP(C)/1293/2024</a>	LAKHIMPUR DISTRICT SECTION DIVISIONAL N F RAILWAY FREIGHT TRUCK UNION HARMOTI JUNCTION <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR D SAIKIA MR. B K DAS MR. D BANIA	GA, ASSAM MR. D J DAS (R-1 to 4) DY.S.G.I.
6	<a href="#">WP(C)/1696/2024</a> FIXED	SARBAT ALI @ SHARBAT ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, FOREST
7	<a href="#">WP(C)/1749/2024</a>	SIKHA DUTTA <b>Versus</b> THE GAUHATI HIGH COURT AND 2 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	SC, GHC
8	<a href="#">WP(C)/2184/2024</a>	RAMANI KT DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M AHMED A. K. KANU MR A. ALI	SC, FOREST
9	<a href="#">WP(C)/2197/2024</a> FIXED	ANJANA KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H BARUAH MR P P PHUKAN MS. D B GOHAIN	SC, A.H and V. DEPT.

10	<a href="#">WP(C)/2207/2024</a> FIXED	DEBABRATA SHILL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. M DEV MS P DEB MS N DEB	GA, ASSAM MR H K DAS, SC, GHC SC, TRANSPORT DEPARTMENT, ASSAM
11	<a href="#">WP(C)/2279/2024</a>	MIRA KHATUN AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP GA, ASSAM
<b>WITH</b>				
12	<a href="#">WP(C)/819/2024</a>	TARA MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MR R ISLAM	SC, CO OP
13	<a href="#">WP(C)/2286/2024</a> FIXED	NOZMUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR N Z CHOUDHURY	GA, ASSAM
14	<a href="#">WP(C)/2341/2024</a>	PURNA KANTA BARUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. P P BARUAH MR. D GOSWAMI	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
15	<a href="#">WP(C)/2362/2024</a>	REHEEZ IKTIAZ AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, REVENUE
16	<a href="#">WP(C)/2363/2024</a>	DIPTI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S CHAMARIA MR. M M ZAMAN MR A N SARMAH	GA, ASSAM
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
17	<a href="#">I.A.(Civil)/1270/2024</a> in Cont.Cas(C)/625/2022	PARTHA PRATIM SEN AND 2 ORS. <b>Versus</b> SUBIMAL KULI AND 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA	MR R DHAR MR. D NATH (R-3)
<b>WITH</b>				
	<a href="#">Cont.Cas(C)/625/2022</a>	PARTHA PRATIM SEN AND 2 ORS. <b>Versus</b> SUBIMAL KULI AND 2 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA	MR D KALITA (R-3) MR. D NATH (R-3) MR. R DHAR MR. R DHAR MS TOSHISENLA MS TOSHISENLA MR T A SHOHE MR T A SHOHE
18	<a href="#">I.A.(Civil)/1278/2024</a> in Cont.Cas(C)/780/2023	SALEHA BEGUM AND ANR <b>Versus</b> DIBYAJYOTI DOWARAH	MR. K I MAZUMDER	
<b>WITH</b>				
	<a href="#">Cont.Cas(C)/780/2023</a>	SALEHA BEGUM AND ANR <b>Versus</b> DIBYAJYOTI DOWARAH	MR. K I MAZUMDER	
<b>WITH</b>				
19	<a href="#">Cont.Cas(C)/781/2023</a>	HARESWAR KALITA AND ANR <b>Versus</b> DIBYAJYOTI DOWARAH	MR. K I MAZUMDER	
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1246/2024</a> in Cont.Cas(C)/781/2023	HARESWAR KALITA AND ANR <b>Versus</b> DIBYAJYOTI DOWARAH	MR. K I MAZUMDER	
<b>WITH</b>				
20	<a href="#">Cont.Cas(C)/782/2023</a>	SARAT BORA AND ANR <b>Versus</b> DIBYAJYOTI DOWARAH	MR. K I MAZUMDER	
21	<a href="#">I.A.(Civil)/1280/2024</a> in WP(C)/560/2024	PRADIP HAZARIKA <b>Versus</b> APURBA KUMAR HAZARIKA AND 3 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	MR. S N TAMULI
<b>WITH</b>				
	<a href="#">WP(C)/560/2024</a>	APURBA KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. S N TAMULI	SC, GDD SC, GMC

22	<b>WITH</b> <a href="#">WP(C)/3993/2023</a>	PRADIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
	<b>WITH</b> <a href="#">I.A.(Civil)/2802/2023</a> <b>in</b> WP(C)/3993/2023	PRADIP HAZARIKA, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/330/2024</a> <b>in</b> WP(C)/3993/2023	APURBA KUMAR HAZARIKA AND ANR. <b>Versus</b> PRADIP HAZARIKA AND 3 ORS	MR S MUKTAR	GA, ASSAM MS. T. PAIT SC, GMC SC, G M D A
23	<a href="#">I.A.(Civil)/1292/2024</a> <b>in</b> WP(C)/1475/2024	LEKHA BHUYAN AND 2 ORS <b>Versus</b> PADMABATI MAHANTA AND 5 ORS	MR H BARUAH MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	GA, ASSAM MR P BORAH MR P P PHUKAN SC, REVENUE AND DISASTER MANAGEMENT DEPT
	<b>WITH</b> <a href="#">WP(C)/1475/2024</a>	PADMABATI MAHANTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
<b>ADMISSION</b>				
24	<a href="#">WP(C)/2181/2022</a> B/O	MAI RONGPHAR AND ANR <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM MR. R BORPUJARI (R-7) MR. S P CHOUDHURY, CGC (R-1,2) MR M CHETIA (R-3,5,6,8) MR A N DAS (R-12) ASSTT.S.G.I. MS. T.R. MAHANTA (R-4) SC, FINANCE
25	<a href="#">WP(C)/6068/2022</a>	RIMPUMONI BORDOLOI <b>Versus</b> OIL INDIA LTD. AND 2 ORS.	MR. M DUTTA MR. S R GOGOI	MR B D DAS MR H K SARMA MR S BORA MR. H R DAS SC, OIL
26	<a href="#">WP(C)/6108/2022</a> B/O	M/S BHART TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
27	<b>WITH</b> <a href="#">WP(C)/6111/2022</a>	M/S BHARAT TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
28	<b>WITH</b> <a href="#">WP(C)/6112/2022</a>	M/S BHART TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION



29	<b>WITH</b> <a href="#">WP(C)/6113/2022</a>	M/S BHARAT TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
30	<a href="#">WP(C)/6365/2022</a>	JASIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR R SENSUA MR D BORAH M. A. OASIS	GA, ASSAM MRS. A GAYAN, LEARNED CGC MR. C K S BARUAH, GA, ASSAM ASSTT.S.G.I.
31	<a href="#">WP(C)/834/2023</a>	RUMIT TUDU @ RAMIT TUDU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 OTHRS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
32	<a href="#">WP(C)/1055/2023</a>	DHARMANANDA DAS AND 10 ORS. <b>Versus</b> STATE OF ASSAM AND 9 ORS.	MR. K SARMA MR. S BORUAH	MR. M K CHOUDHURY (R4- R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/1312/2023</a> in WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. M K CHOUDHURY MR A BORKATAKI	MR. K SARMA
33	<a href="#">WP(C)/3791/2023</a>	M/S KARBI ANGLONG HOSPITALS PVT LTD <b>Versus</b> DIPHU MUNICIPAL BOARD, DIPHU AND 5 ORS	MD F FARIDI	SC, K A A C
34	<a href="#">WP(C)/4446/2023</a>	M/S SOLACE HOSPITAL AND RESEARCH CENTRE PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A AHMED MS. D GOSWAMI	GA, ASSAM MR. D J DAS (R-1,2) DY.S.G.I.
35	<a href="#">WP(C)/5683/2023</a> B/O	CHITTA RANJAN GHOSH AND 6 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. F A HASSAN MR. K MIRA MR. H A TALUKDAR	MR. K GOGOI DY.S.G.I.
36	<b>WITH</b> <a href="#">WP(C)/5312/2023</a>	RUPAN MAZUMDER <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAJUMDAR MR. F A HASSAN MR. K MIRA MR. H A TALUKDAR	MRS. R DEVI DY.S.G.I.
37	<b>WITH</b> <a href="#">WP(C)/5522/2023</a>	DILIP DUTTA AND 15 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MD E AHMED MR. H A TALUKDAR	MS. B SARMA DY.S.G.I.
38	<a href="#">WP(C)/5809/2023</a>	SANDIPON GHOSH AND 16 ORS <b>Versus</b> THE GAUHATI HIGH COURT	MR D K DAS MR H BETALA MR C KUMAR	SC, GHC
39	<a href="#">WP(C)/7046/2023</a> FIXED	DHANJIT KUMAR PATHAK <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
40	<a href="#">WP(C)/280/2024</a>	PADMA THAKURIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B TALUKDAR MR S SARMAH	SC, GST DY.S.G.I.
41	<a href="#">WP(C)/864/2024</a>	MANOJIT DAS GUPTA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR B SINHA MR. S SAIKIA	MR. K GOGOI DY.S.G.I.
42	<a href="#">WP(C)/917/2024</a>	BIPUL DAS AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N C DAS MR. S K SINGHA	MR. D C BORAH DY.S.G.I.

43	<a href="#">WP(C)/1942/2024</a> CAVT. NO.02132/024, FIXED, WITH CAVT. 213/2024	BHARAT SAIKIA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. R BARUAH MR. N M DUTTA	GA, ASSAM MR B P BORAH MR P J DUTTA DY.S.G.I. FOR CAVEATOR SC. AGRICULTURE SC, PCB SC, FOREST
<b><u>ORDERS</u></b>				
44	<a href="#">Review.Pet./120/2023</a> IN WP(C)/5183/2023 (D/O)	GUNAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD ROAD
45	<a href="#">Cont.Cas(C)/330/2023</a> B/O	MANUJ PAIT AND 63 ORS. <b>Versus</b> PANKAJ YADAV AND 6 ORS.	MR J C GAUR MR D SAIKIA	MR. D SAIKIA (r-4) MR. R BORPUJARI (r-4) MS. M DEVI (r-6) MR H GUPTA MR. A DEY (r-6) MR. A DAS (r-6) MR B DEURI (R5) MS. N BORDOLOI (r-4)
46	<a href="#">I.A.(Civil)/2597/2023</a> FIXED in WP(C)/1827/2023 <b>WITH</b> <a href="#">WP(C)/1827/2023</a>	PANKAJ MAJUMDAR, <b>Versus</b> UNION OF INDIA AND 5 ORS.  PANKAJ MAJUMDAR <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. L P NATH  MR. L P NATH	MR K DAS DY.S.G.I.  MR. S Ali (R- 3) MR R CHAKRAVORTY (R-5) MR K DAS (R- 3) S RABHA (R-5) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1624/2023</a> in WP(C)/1827/2023	CHAIRPERSON, STATE BANK OF INDIA <b>Versus</b> PANKAJ MAJUMDAR AND 5 ORS.	MR K DAS	MR. L P NATH DY.S.G.I.
47	<a href="#">MC/29/2024</a> IN WP(C)/5464/2021 (D/O), WITH RECORDS in WP(C)/5464/2021	DEOKI BERIA <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 2 ORS	MR. K KALITA	SC, REVENUE
48	<a href="#">Cont.Cas(C)/170/2024</a> FIXED	CHAYA DUTTA <b>Versus</b> NIBEDITA DUTTA	MR S BORTHAKUR MR P H KONWAR	
49	<a href="#">WP(C)/357/2024</a> FIXED	MOKSED ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	GA, ASSAM SC, NHAI DY.S.G.I.
50	<a href="#">WP(C)/499/2024</a>	LILIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA	GA, ASSAM
51	<a href="#">I.A.(Civil)/794/2024</a> in WP(C)/4375/2023 <b>WITH</b> <a href="#">WP(C)/4375/2023</a>	ABDUL KHALIQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS  ABDUL KHALIQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA  MR B SINHA	GA, ASSAM SC, REVENUE  GA, ASSAM SC, REVENUE
52	<a href="#">I.A.(Civil)/805/2024</a> in WP(C)/4372/2023 <b>WITH</b> <a href="#">WP(C)/4372/2023</a>	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS  SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA  MR B SINHA	GA, ASSAM SC, REVENUE  GA, ASSAM SC, REVENUE
53	<a href="#">I.A.(Civil)/1063/2024</a> in WP(C)/7128/2022 <b>WITH</b> <a href="#">WP(C)/7128/2022</a>	ON THE DEATH OF KAMAL BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS  KAMAL BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS  MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE  GA, ASSAM MR. A BORUA (r-3,4,5) MR D MAHANTA (r-3,4,5) SC, REVENUE

**WITH**  
[I.A.\(Civil\)/1060/2024](#)  
**in** WP(C)/7128/2022

ON THE DEATH OF KAMAL BORA

**Versus**

THE STATE OF ASSAM AND 4 ORS

SANDIPAN CHOUDHURY @ SUNNY AND ANR

**Versus**

THE STATE OF ASSAM AND 5 ORS

AYUB UDDIN LASKAR AND 13 ORS

**Versus**

THE STATE OF ASSAM AND 5 ORS.

THE BOKAKHAT SANMILITA YATRIBAHIBUS MALIK ASSOCIATION AND 2 ORS

**Versus**

THE STATE OF ASSAM AND 10 ORS

MR. U J SAIKIA  
MS M DAS

MR K P PATHAK  
MR. R MAJUMDAR  
MR. JUNM LASKAR  
MS. J GHOSH

MR. S BANIK  
MR H I CHOUDHURY  
MR REZABUL HOQUE

MR A R BHUYAN  
MR. M A I HUSSAIN  
N ISLAM  
MR. S. ALOM

GA, ASSAM  
SC, REVENUE

GA, ASSAM

SC, CO OP

GA, ASSAM  
SC, TRANSPORT  
DEPARTMENT, ASSAM

54 [WP\(C\)/1273/2024](#)

55 [WP\(C\)/1476/2024](#)  
FIXED

56 [WP\(C\)/1984/2024](#)  
FIXED

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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,6th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4030/2023</a>	APARNA SARKAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, SEC. EDU. SC, DIMA HASAO
2	<a href="#">WP(C)/6898/2023</a> FIXED	HIRANYA SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM MR. T C CHUTIA, ADDITIONAL SENIOR GOVT ADVOCATE (R-2,3,4) MS G HAZARIKA, SC, REVENUE DEPARTMENT.
3	<a href="#">WP(C)/1219/2024</a> FIXED	AJIT KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM MS. M D BORAH (SC, CO- OPERATION DEPT.)
4	<a href="#">WP(C)/1987/2024</a> FIXED	P. S JAYALAKSHMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, PWD ROAD SC, AG SC, K A A C
5	<a href="#">WP(C)/2038/2024</a> FIXED	RANJIT THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) MS. B SAIKIA	GA, ASSAM MR P NAYAK (SC, GAD)
6	<a href="#">WP(C)/2338/2024</a>	LAKHI PRASAD BORAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
7	<a href="#">WP(C)/2353/2024</a>	LAKHISWARI BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, AG SC, PWD SC, FINANCE

8	<a href="#">WP(C)/2361/2024</a>	PALLABI SAIKIA DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, PENSION
<b>ADMISSION</b>				
9	<a href="#">WP(C)/2981/2015</a>	THE STATE OF ASSAM and ANR. <b>Versus</b> HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7
10	<a href="#">WP(C)/3828/2018</a> WITH WP(C)/449/2017 (D/O), WP(C)/2054/2017 (D/O)	RUHUL AMIN AND 86 ORS. <b>Versus</b> THE STATE OF ASSAM AND 56 ORS.	MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	GA, ASSAM MR. A ROSHID (R-124) MR. R K PRADHAN (R-5- -57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MR. S BORTHAKUR (R-58 to R-123) MS. T BEGUM (R-124) MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R- 123)
	<b>WITH</b> <a href="#">I.A.(Civil)/2466/2018</a> in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR <b>Versus</b> RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/2700/2018</a> in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS <b>Versus</b> RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN GA, ASSAM MR. R BORPUJARI MR. M A I HUSSAIN SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2807/2018</a> in WP(C)/3828/2018	KHAIRUZZAMAN AND 50 ORS <b>Versus</b> THE STATE OF ASSAM AND 92 ORS.	MR. M HASAN MR. M AHMED	SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2826/2018</a> in WP(C)/3828/2018	ROHMOTULLAH SK. AND 44 OR <b>Versus</b> RAHUL AMIN AND 98 ORS	MR. S K DAS MR R KARIM	GA, ASSAM MR A R BHUYAN SC, REVENUE
11	<b>WITH</b> <a href="#">WP(C)/4790/2018</a>	PRAKITA KR. NATH AND 120 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, REVENUE
12	<b>WITH</b> <a href="#">WP(C)/5003/2018</a>	SOFIAL HUSSAIN AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
13	<b>WITH</b> <a href="#">WP(C)/5570/2018</a>	HAZRAT ALI SHEIKH AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MD A S ALI	GA, ASSAM
14	<b>WITH</b> <a href="#">WP(C)/5653/2018</a>	SHAMIM AKHTER AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. R SENSUA MR. K MOHAMMED	GA, ASSAM MR. R BORPUJARI SC, REVENUE
15	<b>WITH</b> <a href="#">WP(C)/6456/2018</a>	PRAN BISWAS HAJONG AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE

16	<b>WITH</b> <a href="#">WP(C)/7999/2018</a>	AKTAR HUSSAIN AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
17	<b>WITH</b> <a href="#">WP(C)/8844/2018</a>	GOBINDA CHANDRA DAS AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
18	<b>WITH</b> <a href="#">WP(C)/2521/2019</a>	CHIRANG DISTRICT GAONBURA ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
19	<b>WITH</b> <a href="#">WP(C)/6178/2019</a>  CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	GA, ASSAM MR. S BORTHAKUR SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
20	<b>WITH</b> <a href="#">WP(C)/8394/2019</a>	ABDUL LATIF SK. AND 64 ORS. <b>Versus</b> THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR
21	<a href="#">WP(C)/2247/2020</a> B/O	MUNNA BASFOR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR G BAISHYA (R-4) MR. R K TALUKDAR (R-4)
22	<a href="#">WP(C)/776/2021</a> B/O	NISHA DEVI DAS AND 45 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MRS S BARUAH MR. A BORPUZARI ASSTT.S.G.I. SC, FINANCE
23	<a href="#">WP(C)/5059/2021</a>	RAKTIM GOSWAMI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR MR. S P SHARMA B R BRAHMA MR. R SARMA MR P R SARMA K AHMED	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
24	<a href="#">WP(C)/8097/2022</a> (WITH SEALED COVER ENVELOPE)	BIMAL CHANDRA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. T.C CHUTIA, SC, SEBA SC, FINANCE
25	<b>WITH</b> <a href="#">WP(C)/3545/2020</a>	BIMAL CHANDRA MEDHI <b>Versus</b> THE BOARD OF SECONDARY EDUCATION AND 4 ORS.	MR. K N CHOUDHURY MR. M K CHOUDHURY MR. A BARKATAKI MR. R M DEKA MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. N MAHANTA	MR. DILIP DEY MS. N CHOUDHURY (R6) SC, FINANCE SC, SEBA
26	<a href="#">WP(C)/376/2023</a>	HARDIP NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. D. BORAH	GA, ASSAM SC, FINANCE
27	<a href="#">WP(C)/556/2023</a>	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU GA, ASSAM MR. R BORPUJARI (R-6) MS. S BARUAH (R-3) MR. P K BORA R-1, R-2, R-4 & R-5)

28	<a href="#">WP(C)/638/2023</a>	MONOJ KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, FOREST
29	<a href="#">WP(C)/671/2023</a>	DIPALI ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, AG SC, FINANCE SC, P H E
30	<a href="#">WP(C)/742/2023</a>	JITENDRA DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MS. P DAS	SC, AG MS. M MALLIK R-7 MR. S R RABHA R-4,R-5, R-6 MR. B GOGOI R-2 MR. M KALITA R-1 & R-3 SC, FOREST
31	<a href="#">WP(C)/788/2023</a>	ABDUL KASIM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
32	<a href="#">WP(C)/1053/2023</a>	LITON MITRA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J KALITA MR. N J GOGOI M.A. BEGUM	GA, ASSAM SC, WPT AND BC
33	<a href="#">WP(C)/1152/2023</a>	BAKUL CHANDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM
34	<a href="#">WP(C)/1188/2023</a>	AM BAHADUR CHETRY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M R ADHIKARI MS S P CHETRY	GA, ASSAM
35	<a href="#">WP(C)/1216/2023</a> B/O	GOLOK CHANDRA TAHU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R CHETRI MR N BARMAN MR U CHAUDHURY MR N MILI M. GLORY RHITUSHREE TALUKDAR Q. KIBA K. SUMI MS LITO AWOMI	SC, ELEM. EDU GA, ASSAM
36	<a href="#">WP(C)/1382/2023</a> WITH WP(C)/276/2003 (D/O)	CHANDAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. N J KHATANIAR (R 1 -R 4) SC, FINANCE DEPTT. MR. R. BORPUJARI (R-5)
37	<a href="#">WP(C)/2230/2023</a>	SAFIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM MR. A HASAN
38	<a href="#">WP(C)/2319/2023</a>	BABUL BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K KOTOKY MR. N BORUAH	SC, CO OP GA, ASSAM
39	<a href="#">WP(C)/3244/2023</a>	BIBILA PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
40	<a href="#">WP(C)/3245/2023</a>	ANURADHA KALUWAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B CHETRI MRS H M PHUKAN MR VINOD BASFOR	MR H GUPTA (r-1) DY.S.G.I.
41	<b>WITH</b> <a href="#">WP(C)/2043/2021</a>	ON THE DEATH OF SANJIB KUMAR KALUWAR, HIS LEGAL HEIRS MRS. ANU KALUWAR AND ORS. REP. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B CHETRI	ASSTT.S.G.I.
42	<a href="#">WP(C)/4208/2023</a>	PRADIP SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
43	<a href="#">WP(C)/4654/2023</a> B/O	KHADIZA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MR. N BARUA (R-5,6) MR U SARMA (R-5,6) SC, FINANCE SC, TREASURY

44	<a href="#">WP(C)/5607/2023</a>	ALEYA BANU LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
45	<a href="#">WP(C)/5860/2023</a>	PUTUL CH SHEEL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. C BHATTACHARYYA MR R DAS	GA, ASSAM SC, AG SC, FINANCE SC, IRRIGATION
46	<a href="#">WP(C)/6185/2023</a> FIXED	BAHAR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. M. A. CHOUDHURY	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3543/2023</a> <b>in</b> WP(C)/6185/2023	BAHAR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
47	<a href="#">WP(C)/6543/2023</a> B/O	JUGOBROTA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG MR. M AHMED (r-12) SC, FOREST
48	<a href="#">WP(C)/7285/2023</a> B/O	FUL JAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A RAHMAN	SC, ELEM. EDU MR. R ALI (R-7) MR M Z SHAH (R-7) MD P RAHMAN (R-7) SC, FINANCE SC, PENSION
49	<a href="#">WP(C)/406/2024</a> B/O	NABAKESH GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR M.J. BHARALI	SC, AG SC, FINANCE
50	<a href="#">WP(C)/962/2024</a> B/O	MASUM AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER MR M ISLAM	SC, ELEM. EDU GA, ASSAM
<b>ORDERS</b>				
51	<a href="#">WP(C)/65/2023</a>	ARUNAV KAR AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D DAS MR H K NATH	SC, HIGHER EDU GA, ASSAM SC, FINANCE
52	<a href="#">WP(C)/4453/2023</a>	ABDUL TALEB <b>Versus</b> THE ASSAM POLYESTER CO OPERATIVE SOCIETY LIMITED AND 5 ORS	MR. S P ROY JYOTISH DAS MS P DEY	SC, CO OP GA, ASSAM
53	<a href="#">WP(C)/4500/2023</a>	DHANESH PRASAD SINGH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR D BARMAN	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
54	<a href="#">WP(C)/4678/2023</a> FIXED	BIKASH PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MR D K ROY	GA, ASSAM SC, SEC. EDU.
55	<a href="#">WP(C)/7526/2023</a> B/O	BAIJAYANTA BHATTACHARJEE <b>Versus</b> THE ASSAM POWER GENERATION CORP LTD AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	SR. SC, APGCL
56	<a href="#">I.A.(Civil)/1283/2024</a> <b>in</b> WP(C)/6061/2023	PHATIK RANJAN NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR N SARMA MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6061/2023</a>	PHATIK RANJAN NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
57	<a href="#">WP(C)/1554/2024</a> B/O	DR. KASIM ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, HIGHER EDU GA, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,6th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./1293/2024</a>	SOBUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
2 <a href="#">Bail Appln./1295/2024</a>	MD. RAJAK ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
3 <a href="#">Bail Appln./1297/2024</a>	RAFIK HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MS A BEGUM	PP, ASSAM
4 <a href="#">Bail Appln./1299/2024</a>	DEBOJYOTI SAIKIA @ ANKUR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
5 <a href="#">Bail Appln./1300/2024</a>	SAFIRUDDIN @ SAFI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM
6 <a href="#">Bail Appln./1301/2024</a>	SUMIT DAS @ DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
7 <a href="#">Bail Appln./1302/2024</a>	MOJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
8 <a href="#">Bail Appln./1303/2024</a>	PANKAJ BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
9 <a href="#">Bail Appln./1307/2024</a>	JAHDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
<b>MOTION</b>			
10 <a href="#">Crl.Rev.P./171/2024</a>	BANDANA DEVI <b>Versus</b> GANESH SARMA @ GANESH CH SARMA AND ANR	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	PP, ASSAM
11 <a href="#">Crl.Rev.P./172/2024</a>	ASHIM NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K GOGOI MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	PP, ASSAM

12	<a href="#">Crl.Pet./517/2024</a>	K SATHAKKATHAULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	M K BORAH	PP, ASSAM
13	<a href="#">Crl.Pet./520/2024</a>	ANJAN SAHU AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
14	<a href="#">Crl.Pet./521/2024</a>	HANIP ALI @ HANIF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. A. RASHID MR. M HUSSAIN MR A.K. MOLLAH	PP, ASSAM
15	<a href="#">Crl.Pet./522/2024</a>	MERAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM SC, FOREST
16	<a href="#">Crl.Pet./523/2024</a>	LALIT KUMAR GUPTA <b>Versus</b> CHETAN GAUTAM	MR. M L PANDIA MS. N K PODDAR	
17	<a href="#">AB/1017/2024</a>	YEAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
18	<a href="#">AB/1155/2024</a>	MITHUN SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
19	<a href="#">AB/1156/2024</a>	LALIT KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. M L PANDIA MR. M R SODIAL MS. N K PODDAR	PP, ASSAM
20	<a href="#">AB/1158/2024</a>	JOHN KR. DEKA <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED N NATH	PP, ASSAM
21	<a href="#">AB/1162/2024</a>	ABDUL MOTIN <b>Versus</b> STATE OF ASSAM	MR. A K SHARMA MR. A AHAD	PP, ASSAM
22	<a href="#">AB/1163/2024</a>	MD. BAHRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. R ALI	PP, ASSAM
23	<a href="#">AB/1168/2024</a>	BANITA BORO <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
24	<a href="#">AB/1169/2024</a>	SWRANG BORO @ SERANG BORO AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	PP, ASSAM
25	<a href="#">AB/1170/2024</a>	ABDUL AUDUT SARKER @ AUDUT SARKER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J AHMED MS M DAS	PP, ASSAM
26	<a href="#">AB/1171/2024</a> B/O	APURBA PATHAK <b>Versus</b> THE STATE OF ASSAM	MR B N SARMA MS. N BARUAH	PP, ASSAM
<b>ADMISSION</b>				
27	<a href="#">Crl.Pet./920/2022</a> WITH LCR 2 FILES, B/O	SELIM UDDIN CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A GAYAN	MR. S ROY MR. M H LASKAR M. HOSSAIN PP, ASSAM
28	<a href="#">Crl.Pet./1224/2022</a> WITH LCR 1 FILE, B/O	NABAJIT PAUL AND 3 ORS. <b>Versus</b> SMT. TUMPA PAUL (DEY)	MR. N ZAMAN MR. S K JAIN	MS. S CHAKRABORTY
29	<a href="#">Crl.Pet./1239/2023</a> FIXED	KISHALAYA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R MAJUMDAR MR. A M BARBHUIYA MS. J GHOSH MS A BEGUM	PP, ASSAM
30	<a href="#">CRL.A(J)/43/2024</a>	ARNESH HARIZON <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/402/2024</a> in CRL.A(J)/43/2024	ARNESH HARIZON <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
31	<a href="#">CRL.A(J)/46/2024</a>	SUNIL THAPA <b>Versus</b> THE STATE OF ASSAM AND	MRS DIPANJALI BORPUJARI	PP, ASSAM
32	<a href="#">CrI.Pet./124/2024</a> WITH SCANNED COPY OF CASE RECORD.	ARMY NO. 15715017K NAGIREDLA SRINU AN ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K MEDHI MR K K MEDHI	PP, ASSAM
33	<a href="#">CrI.A./126/2024</a>	HEMANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/417/2024</a> in CrI.A./126/2024	HEMANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
34	<a href="#">Bail Appln./389/2024</a> WITH SCANNED COPY OF CASE RECORD.	ABRAR @ ABRAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
35	<a href="#">Bail Appln./1203/2024</a> FIXED	GURMUKH SINGH <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
36	<a href="#">Bail Appln./1241/2024</a> FIXED.	MD. AJIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
37	<a href="#">AB/844/2024</a> FIXED	AJIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
38	<a href="#">AB/896/2024</a> FIXED	PRANJAL PRATIM BURAGOHAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
39	<a href="#">AB/897/2024</a> FIXED	PULOK HANDIQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
40	<a href="#">AB/1009/2024</a> FIXED	ABDUL SALAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. K SINGHA MR S DUTTA M DEVI	PP, ASSAM
41	<a href="#">AB/1019/2024</a>	SAMAR NANDI <b>Versus</b> THE STATE OF ASSAM	MR. K P PATHAK MR. D GOGOI MR. R BORA	PP, ASSAM
<b><u>ORDERS</u></b>				
42	<a href="#">CrI.A./144/2019</a> WITH OFFICE NOTE, LCR 2 FILES, B/O	M/S GUPTA HARDWARE PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K NATH MR. C S RAY MS. P BURAGOHAIN MR. D KAKOTI MS P GUPTA	PP, ASSAM
43	<b>WITH</b> <a href="#">CrI.A./61/2019</a>	M/S GUPTA HARDWARE PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K NATH MR. D KAKOTI MS H KONWAR	PP, ASSAM
44	<b>WITH</b> <a href="#">CrI.A./175/2019</a>	M/S GUPTA HARDWARE PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K NATH MR. C S RAY MS. P BURAGOHAIN MR. D KAKOTI MS P GUPTA	PP, ASSAM

45	<a href="#">Crl.L.P./9/2021</a> WITH OFFICE NOTE, LCR 1 FILE <b>in</b> Crl.A./2591/2021	BHASKAR TALUKDAR <b>Versus</b> SYED MATIUR RAHMAN	MRS R KAKATI MR. P P DUTTA MR P KALITA MRS S GOSWAMI MR. A BORUA MR B S DEKA	
	<b>WITH</b> <a href="#">Crl.A./2591/2021</a> (Filing Number)	BHASKAR TALUKDAR <b>Versus</b> SYED MATIUR RAHMAN A	MR. P P DUTTA	
46	<a href="#">Crl.A./392/2023</a> Q Y 9 M 5 D :WITH LCR 3 FILES, FIXED	MD. MANIRUT JAMAN @ MONI <b>Versus</b> THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1021/2023</a> <b>in</b> Crl.A./392/2023	MD. MANIRUT JAMAN @ MONI <b>Versus</b> THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	
47	<a href="#">I.A.(Crl.)/886/2023</a> WITH LCR 4 FILES, B/O <b>in</b> Crl.A./349/2023	HARIBANDHU MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR A N IQBAL	MRS S GOSWAMI (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./349/2023</a>	HARIBANDHU MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
48	<a href="#">I.A.(Crl.)/1029/2023</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED <b>in</b> Crl.A./397/2023	NUR ISLAM SK @ NUR ISLAM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN	MS. B SARMA, AMICUS CURIAE(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./397/2023</a>	NUR ISLAM SK @ NUR ISLAM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
49	<a href="#">I.A.(Crl.)/414/2024</a> <b>in</b> Crl.Rev.P./3167/2024	NITYANANDA DAS @ NITU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S C DAS MR. C. SHIL	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./3167/2024</a> (Filing Number)	NITYANANDA DAS @ NITU <b>Versus</b> THE STATE OF ASSAM AND ANR (A)	MR S C DAS	
50	<a href="#">I.A.(Crl.)/418/2024</a> <b>in</b> Crl.Rev.P./2170/2024	JAHNABI DAS AND ANR <b>Versus</b> CHANDAN JYOTI DEKA AND ANR	MR. A CHAMUAH MS. P K DEVI	
	<b>WITH</b> <a href="#">Crl.Rev.P./2170/2024</a> (Filing Number)	JAHNABI DAS AND ANR <b>Versus</b> CHANDAN JYOTI DEKA AND ANR (A)	MR. A CHAMUAH	
<b>HEARING</b>				
51	<a href="#">Crl.Rev.P./240/2018</a> FIXED	AKTAB ALI @ BENTI <b>Versus</b> HARENDRA NATH DAS	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. N ALAM
52	<a href="#">Crl.Pet./455/2022</a> WITH LCR 1 FILE, FIXED	HITESH DEKA @ MUSHAHARI <b>Versus</b> SMT. JINU DEKA	MR. Y S MANNAN MR N J DUTTA MS N DEKARAJA	MR M AHMED MR A. ALI N. CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,6th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">WP(C)/1925/2009</a> (AT 2:00 PM)	A INDU DEVI,B JITENDRA NATH SARMA,B HIMAKSHI SHARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.K P SARMA MR.H DAS	MS.M HAZARIKA GA, ASSAM MR. P K ROY MR.P K DEKA MR.J K PARAJULI MR. S K CHAKRABORTY MR.D SAIKIA MR.R SARMA MR.H DEKA MR.C K S BARUAH SC, GMC SC, G M D A MR.L K SHARMA MR.N RAJKHOWA MR.M BURAGOHAIN
2	<b>WITH</b> <a href="#">WP(C)/5689/2007</a>	SRI JOYNATH SARMA AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.		MS.M HAZARIKA MR.S SAMARIA
3	<b>WITH</b> <a href="#">WP(C)/6512/2007</a>	JOYANTH SARMA and ORS. <b>Versus</b> THE GOVT. OF ASSAM and ORS.	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA	GA, ASSAM SC, GMC
4	<b>WITH</b> <a href="#">WP(C)/2300/2010</a>	JOYNATH SARMA and 30 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.J K PARAJULI MR.C K S BARUAH MR.N RAJKHOWA	GA, ASSAM SC, GMC
5	<b>WITH</b> <a href="#">WP(C)/2872/2013</a>	ON THE DEATH OF PETITIONER NO.1 RABINDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.B C DAS MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.P K DEKA MR.D DAS MRS.N S PARAJULI MR.D M NATH	GA, ASSAM SC, REVENUE

**MOTION**

6	<a href="#">CRP(IO)/140/2024</a>	DASARATH PRASAD <b>Versus</b> NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
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**ADMISSION**

7	<a href="#">CRP/100/2022</a> B/O	PUNIRAM NATH <b>Versus</b> KHAGEN HAZARIKA	MR. R K BHUYAN	MR S SHARMA
	<b>WITH</b>			
8	<a href="#">CRP/41/2022</a>	KHAGEN HAZARIKA <b>Versus</b> PUNIRAM NATH	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. R K BHUYAN MR. M KASHYAP
9	<a href="#">CRP/133/2022</a> WITH LCR, FIXED	MD ALIM UDDIN LASKAR AND 3 ORS <b>Versus</b> MAHMUD HUSSAIN LASKAR	MR E AHMED MR. T U LASKAR	MR M J QUADIR MR S S ISLAM
10	<a href="#">CRP/105/2023</a> FIXED	GANESH RAHANG AND 2 ORS. <b>Versus</b> MEJANG PEGU	MR R SENSUA M. A. OASIS	MR G J SAIKIA MR S DAS
11	<a href="#">Arb.A./3/2024</a>	SRI VIISHNU KHARGHARIA <b>Versus</b> DR. CHIRANJIB KUMAR BARUAH	MR. O P BHATI MR. P SARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1291/2024</a> in Arb.A./3/2024	SRI VIISHNU KHARGHARIA <b>Versus</b> DR. CHIRANJIB KUMAR BARUAH	MR. O P BHATI MR. P SARMA	
12	<a href="#">FAO/4/2024</a> FIXED	THE ALL INDIA TEA AND TRADING COMPANY LIMITED <b>Versus</b> THE LOOBAH COMPANY LIMITED AND 8 ORS.	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MR D S DEKA	MR G N SAHEWALLA (R-1) MR M SAHEWALLA (R-1) MS. S. TODI (R-1) MR H K SARMA (R-1) MS K BHATTACHARYYA (R-1)
13	<a href="#">Mat.App./8/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. S CHAUHAN MR. D C BORAH MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	
	<b>WITH</b> <a href="#">I.A.(Civil)/968/2024</a> in Mat.App./8/2024	XXXXXXX <b>Versus</b> XXXXXXX	MR. S CHAUHAN	
14	<a href="#">RFA/15/2024</a> FIXED	LATA KHANDELWAL <b>Versus</b> GOPAL BARUAH	MS. M GAUR MS. M GAUR	MR. A GANGULY MS. M ROY MR T CHHETRI
15	<a href="#">FAO/28/2024</a>	COUNCIL OF BAPTIST CHURCHES IN NORTH EAST INDIA(CBCNEI) <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	SC, GMC
	<b>WITH</b> <a href="#">I.A.(Civil)/1250/2024</a> in FAO/28/2024	COUNCIL OF BAPTIST CHURCHES IN NORTH EAST INDIA(CBCNEI) <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	SC, GMC
16	<a href="#">MACApp./190/2024</a>	THE NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> ROSHIDA KHATUN AND 11 ORS.	MS L SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1297/2024</a> in MACApp./190/2024	THE NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> ROSHIDA KHATUN AND 11 ORS.	MS L SHARMA	
17	<a href="#">MACApp./191/2024</a>	JITU RAJBONGSHI <b>Versus</b> TATA AIG GEN. INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
18	<a href="#">MACApp./192/2024</a>	PREMABALA BISWAS AND ANR. <b>Versus</b> NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	

**FOR HEARING U/O XLI RULE II C.P.C.**



19	<a href="#">RSA/47/2024</a>	SRI RATUL RAJKHOWA <b>Versus</b> SMT PUTALI RAJKHOWA AND 4 ORS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN	
20	<a href="#">RSA/63/2024</a> FIXED	TAIYABUR RAHMAN AND ORS <b>Versus</b> LEGAL HEIR OF HARUNUR RAHMAN, RAJIA KHAN AND ORS	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ MR. W HAQUE	
	<b>WITH</b> <a href="#">I.A.(Civil)/1165/2024</a> in RSA/63/2024	TAIYABUR RAHMAN AND ORS <b>Versus</b> LEGAL HEIRS OF HARUNAR RAHMAN RAJIA KHAN AND ORS	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ MR. W HAQUE	
<b><u>ORDERS</u></b>				
21	<a href="#">RSA/135/2006</a> WITH LCR	MAYA RANI DUTTA AND OORS <b>Versus</b> ATAUR RAHMAN AND ORS	MR.B C DAS MR.R C PAUL MR.S ROY	MR.C R DE MS.D J BORAH MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MR.A VERMA
22	<a href="#">RSA/1/2008</a> WITH LCR	GOKUL BORA and ANR. <b>Versus</b> ON THE DEATH OF BINON GARO HIS LEGAL HEIRS SMTI MINU SAIKIA WIFE and ORS.	MR.D C MAHANTA MR.S K SAHARIA MR.P P DAS	
	<b>WITH</b> <a href="#">MC/24/2008</a> in RSA/1/2008	GOKUL BORA and ANR. <b>Versus</b> BINON GARO	MR.D C MAHANTA MR.S K SAHARIA MR.P P DAS	MR.B C TALUKDAR FOR CAVEATOR
23	<a href="#">RSA/163/2008</a> WITH LCR	HIRA DAS <b>Versus</b> ON THE DEATH OF LAKHI CH. DAS REPRESENTED BY LABANYA DAS and ORS	MR.R BORPUJARI MR.R HAZARIKA MR.J ROY S SARMA	MR. M A SHEIKH MD.M H CHOUDHURY MR.K U AHMED MR.M HOSSAIN
24	<a href="#">RSA/80/2010</a> WITH LCR	HIREN BORA <b>Versus</b> PROMOD SHARMA and ORS	MR.P S DEKA MR.B K BHAGAWATI MR.R K ADHIKARY	MR.A C SARMA MR.P CHAKRABORTY MR.M DAS MR.B HALDAR MS.P D KONWAR MISSD BORA MRS M K BORAH
25	<a href="#">Cont.Cas(C)/238/2013</a>	RAMADHAR PANDEY <b>Versus</b> BISWAJEET MALAKAR	MR.S K SINGHA	MR. M A SHEIKH MD.M H CHOUDHURY MR.M HOSSAIN MR.Z H AHMED MR.K U AHMED
26	<a href="#">LA.App./60/2014</a>	N F RAILWAY <b>Versus</b> PURNA RAM DAS and 3 ORS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
	<b>WITH</b> <a href="#">LA.App./30/2012</a>	NORTH EAST FRONTIER RAILWAY, <b>Versus</b> BIPIN NATH and ORS,	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
	<b>WITH</b> <a href="#">LA.App./14/2014</a>	N F RAILWAY <b>Versus</b> DEBEN NATH	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
	<b>WITH</b> <a href="#">LA.App./15/2014</a>	N F RAILWAY <b>Versus</b> KHAGEN KOCH and 2 ORS..	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
30	<a href="#">LA.App./57/2014</a>	N F RAILWAY <b>Versus</b> CHINA RAM DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3

31	<b>WITH</b> <a href="#">LA.App./58/2014</a>	N F RAILWAY <b>Versus</b> PRABIN CH. THAKURIA	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
32	<b>WITH</b> <a href="#">LA.App./59/2014</a>	N F RAILWAY <b>Versus</b> KHAGEN CH. DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
33	<b>WITH</b> <a href="#">LA.App./61/2014</a>	N F RAILWAY <b>Versus</b> LOHIT CH. DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
34	<b>WITH</b> <a href="#">LA.App./62/2014</a>	NORTH EAST FRONTIER RAILWAY, <b>Versus</b> MOHAN CH. DAS and 3 ORS,	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
35	<a href="#">RSA/120/2015</a> CAVT. NO. 465/2015 WITH LCR, FIXED	SRI JOYDEV KALITA <b>Versus</b> SRI JITENDRA NATH DAS	MR. A DEKA MR.M DAS MR.B D DEKA	MR.B N SARMA MS.N MODI MS.M CHOUDHURY MR.G SARMA MR.S DUTTASr.Adv. MR.S DUTTA MS.D DAS MR.C SHARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A./602/2015</a> in RSA/120/2015	SRI JOYDEV KALITA <b>Versus</b> SRI JITENDRA NATH DAS	MR.M DAS MR.B D DEKA	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
36	<a href="#">MC/822/2015</a> RSA 162/2008(D/O), WITH OFFICE NOTE, WITH LCR in RSA/162/2008	ALTAB ALI and 2 ORS <b>Versus</b> ASATULLAH SHEIKH and ANR	MR.H R A CHOUDHURY MR.J ISLAM MR.A S CHOUDHURY	MR.J AHMED MR.S AHMED MR.A M KHAN
37	<a href="#">MC/100/2017</a> IN RSA 61/2004(D/O) in RSA/61/2004	BABUL BARAH and 8 ORS <b>Versus</b> BABUL BORKAKATI and 4 ORS	P P BARUAH B TALUKDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/2225/2017</a>	BABUL BARAH and 8 ORS <b>Versus</b> BABUL BORKAKATI and 4 ORS	P P BARUAH B TALUKDAR	MR.B J MUKHERJEE(R- 4&5) MRA SHARMA(R- 4&5) MR.S S SARMASr.Adv.R- 4and5 MR.H K NATH(R- 4&5)
	<b>WITH</b> <a href="#">I.A.(Civil)/749/2019</a>	SRI BABUL BORAH AND 7 ORS <b>Versus</b> ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/750/2019</a>	SRI BABUL BORAH AND 7 ORS <b>Versus</b> ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/751/2019</a>	SRI BABUL BORAH AND 7 ORS <b>Versus</b> ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/753/2019</a>	SRI BABUL BORAH AND 7 ORS <b>Versus</b> ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA

	<b>WITH</b> <a href="#">I.A.(Civil)/754/2019</a>	SRI BABUL BORAH AND 7 ORS <b>Versus</b> ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/755/2019</a>	SRI BABUL BORAH AND 7 ORS <b>Versus</b> ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
38	<a href="#">I.A.(Civil)/1031/2017</a> in MFA SL. NO. 276880	M/S SAMIRA and ANR, <b>Versus</b> EMPLOYEES STATE INSURANCE CORPORATION and 6 ORS,	MR.R THAKURIA MR.L P SHARMA	MR.K K NANDI MR. M SMITH SC, ESI
39	<a href="#">I.A.(Civil)/1536/2019</a> FIXED in RSA/4434/2019	KHALEDA BEWA @ BEGUM AND 2 ORS <b>Versus</b> MUSTIKA YESMIN	MR. J LASKAR MR F Z MAZUMDER	MR F KHAN MS D BARUAH MS BISMITA BARMAN
	<b>WITH</b> <a href="#">RSA/4434/2019</a> (Filing Number)	KHALEDA BEWA @ BEGUM AND 2 ORS. <b>Versus</b> MUSTIKA YESMIN	MR F Z MAZUMDER	
40	<a href="#">CRP/19/2022</a>	PUSHPITA DEVI <b>Versus</b> MINATI DAS	MR. S SAHU	MR C GOGOI MS. S NATH MR. D MAZUMDAR
41	<a href="#">CRP(IO)/58/2022</a>	UNION OF INDIA AND ANR <b>Versus</b> SAMLAL MAHATO AND ANR	MR. A BARKATAKI	
42	<a href="#">I.A.(Civil)/686/2022</a> in RSA/25/2001 (D/O) in RSA/25/2001	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS <b>Versus</b> MUTT. TARIKUM BEGUM AND ANR	H A SARKAR MR. S BHATTACHARJEE MR. H A SARKAR	MR. SHEELADITYA
	<b>WITH</b> <a href="#">I.A.(Civil)/682/2022</a>	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS <b>Versus</b> MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/683/2022</a>	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS <b>Versus</b> MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/684/2022</a>	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS <b>Versus</b> MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/688/2022</a>	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS <b>Versus</b> MUST TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/690/2022</a>	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS <b>Versus</b> MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
43	<a href="#">RSA/43/2023</a> WITH LCR	INNUS ALI TALUKDAR <b>Versus</b> ASODDAR ALI LASKAR AND 13 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR M J QUADIR (r-1 to 14) MS S AHMED (r-1 to 14)
44	<a href="#">RSA/102/2023</a> WITH LCR	ON THE DEATH OF ABDUL HAKIM LASKAR HIS LEGAL HEIRS, KHUDEJA BEGUM AND ORS. <b>Versus</b> ASNOOR BEGUM @BEBI BIBI AND 4ORS.	MR. A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER	MR M J QUADIR (R-1 to 5) MR S S ISLAM (R-1 to 5) MS S AHMED (R-1 to 5)

	<b>WITH</b> <a href="#">I.A.(Civil)/1679/2023</a> in RSA/102/2023	ON THE DEATH OF ABDUL HAKIM LASKAR HIS LEGAL HEIRS, KHUDEJA BEGUM AND ORS. <b>Versus</b> ASNOOR BEGUM @BEBI BIBI AND 4ORS.	MR. A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER	
45	<a href="#">I.A.(Civil)/3247/2023</a> in RSA/121/2005 (D/O), FIXED in RSA/121/2005	SHRI BHABEN BHARALI, <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1 NAMELY KUSHESWAR DAS,		MR. T J MAHANTA MS.P BHATTACHARYA
	<b>WITH</b> <a href="#">MC/82/2023</a>	SHRI BHABEN BHARALI <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1 NAMELY KUSHESWAR DAS,	MR. B K DAS MR. B K DAS	MR. T J MAHANTA MS.P BHATTACHARYA
46	<a href="#">Tr.P.(C)/23/2024</a> FIXED	AISHA AO <b>Versus</b> ARUP KUMAR MEDHI	MR. K D SARMA	MR M A ISLAM MR J I MONDAL
47	<a href="#">Review.Pet./56/2024</a> in CRP(IO)/40/2020 (D/O), FIXED	ON THE DEATH OF JAHANGIR ALOM HIS LEGAL HEIRS KHURSID SULTANA ALOM AND ORS <b>Versus</b> THE DISTRICT COLLECTOR, DHUBRI AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM DY.S.G.I.
48	<a href="#">Review.Pet./62/2024</a> in WP(C)/620/2018 (D/O)	NARENDRA PRATAP SINGH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, HIGHER EDU. GA, ASSAM SC, AG SC, PENSION
49	<a href="#">I.A.(Civil)/930/2024</a> WITH LCR, FIXED in Test.App./3/2017	ON THE DEATH OF DULAL CHANDRA DEY HIS LEGAL HEIRS MALATI DEY AND ORS <b>Versus</b> SMTI SABITRI SHARMA and 12 ORS	MR. M U MAHMUD MR. M U MAHMUD MR.S ISLAM MR.M ALI MR. S. SUR	MR D C NATH MR D C NATH N CHAUDHURY
	<b>WITH</b> <a href="#">Test.App./3/2017</a> CAVT. NO. 229/2017	SRI DULAL CHANDRA DEY <b>Versus</b> SMTI SABITRI SHARMA and 12 ORS	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI MR.D DEY	MR.S K SAHARIA MR D C NATH MR. B J MUKHERJEE MS R SAHA N CHAUDHURY FOR CAVEATOR
50	<a href="#">I.A.(Civil)/1294/2024</a> in Intest.Cas./4979/2024	JABEEN FATIMA AND ANR <b>Versus</b> AJMERI BEGUM AND ANR.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB	
	<b>WITH</b> <a href="#">Intest.Cas./4979/2024</a> (Filing Number)	JABEEN FATIMA AND ANR <b>Versus</b> AJMERI BEGUM AND ANR E	MR. S CHAUHAN	
51	<a href="#">I.A.(Civil)/1302/2024</a> in MACApp./3944/2024	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MAHESH CH. RAY AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	
	<b>WITH</b> <a href="#">MACApp./3944/2024</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MAHESH CH. RAY AND 2 ORS.	MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3945/2024</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MAHESH CH. RAY AND 2 ORS B	MR. K K BHATTA	
52	<a href="#">I.A.(Civil)/1305/2024</a> in MACApp./4855/2024	MD. MANNAN AHMED <b>Versus</b> DUSMONTA HAZARIKA @ DUSHMANTA AND ANR.	MR. R SARMA MR. K KONWAR	
	<b>WITH</b> <a href="#">MACApp./4855/2024</a> (Filing Number)	MD. MANNAN AHMED <b>Versus</b> DUSMONTA HAZARIKA @ DUSHMANTA AND ANR (A)	MR. R SARMA	

**WITH**  
[I.A.\(Civil\)/4898/2024](#)  
(Filing Number)

MD. MANNAN AHMED  
**Versus**  
DUSMONTO HAZARIKA @ DUSHMANTA  
AND ANR (A)

MR. R SARMA

53 [I.A.\(Civil\)/1306/2024](#)  
in LA.App./1977/2024

ARUP KR BORO  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. S A AHMED  
MR. F A AHMED

GA, ASSAM

**WITH**  
[LA.App./1977/2024](#)  
(Filing Number)

ARUP KR BORO  
**Versus**  
THE STATE OF ASSAM AND ANR. A

MR. S A AHMED

**HEARING**

54 [CRP/101/2022](#)  
FIXED

PRABINDRA KUMAR BORDOLOI  
**Versus**  
MAMONI DEKA

MR H NATH  
MR. B D DEKA  
MR. M DAS  
N CHAUDHURY  
MR A BHATRA  
MR A DEKA

MR. P DEKA  
MR. A CHETIA  
MR R HOQUE  
MR A DAS

**STAY MATTERS**

55 [CRP\(IO\)/122/2022](#)

SMTI. KAMALA DEVI BANTHIA  
**Versus**  
RAJENDRA KUMAR BOTHRA AND 9 ORS

MR. T J MAHANTA  
MS. P BHATTACHARYA  
MR. A BORUA

MR. S K SINGH  
MR G CHOUDHURY  
MR. A GANGULY (R-5.1 to  
5.4,6)  
MR. B D DEKA  
MR. M DAS  
MR. A DHANUKA (R-5.1 to  
5.4,6)  
N CHAUDHURY  
MR M M ZAMAN  
MR A BHATRA  
MR. ARIF AHMED

56 [CRP\(IO\)/199/2022](#)  
FIXED

ANJALI DAS AND 3 ORS  
**Versus**  
LABANYA DAS

MR. R BARUAH  
MR. A IKBAL

57 [CRP/67/2023](#)  
FIXED

SUNIL GOSWAMI AND 3 ORS.  
**Versus**  
SUBRATA GOSWAMI AND 2 ORS.

MR P SHARMAH  
MR R CHETRY

MR. P CHOUDHURY (r-1 to  
3)  
MR. M DAS (r-1 to 3)

58 [CRP/154/2023](#)

MAHAMMAD ALI AND ANR  
**Versus**  
MOJIBAR RAHMAN AND 9 ORS.

MS. R CHOUDHURY  
MRS. S ROY  
MR. R. AHMED

GA, ASSAM  
M ALAMGEER (r-2,3,4,5)  
MR. A ALAM (r-2,3,4,5)  
MR. M ALAM (r-2,3,4,5)

59 [CRP\(IO\)/111/2024](#)  
FIXED

BAJAJ ALLIANZ GENERAL INSURANCE  
COMPANY LIMITED  
**Versus**  
GIRIKANTA MAHANTA AND 2 ORS.

MR T KALITA  
MR. A KAKATI

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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024

13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,6th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>			
1 <a href="#">Crl.Pet./5/2021</a>	SMT. SANDHIYA RANI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR A TEWARI (R-2) MS NILAKSHI SARMA (R-2) PP, ASSAM
2 <a href="#">Crl.Rev.P./143/2021</a>	M/S ROSE BUILDERS <b>Versus</b> M/S JUVARAJ HARDWARE AND ANR	MR. A K RAY MISS T DAS	MR. A KHANIKAR (R-2)
<b><u>WITHDRAWAL</u></b>			
3 <a href="#">Bail Appln./1062/2024</a> B/O	KONTHOUJAM BASANTA SINGH <b>Versus</b> THE UNION OF INDIA	MR. K SINGHA MR. A J HAZARIKA M DEVI	SC, NCB
<b><u>MOTION (BA)</u></b>			
4 <a href="#">Bail Appln./712/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	ROJIT ALI @ SAHIL AHMED @ ROJITULLA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
5 <a href="#">Bail Appln./1286/2024</a>	KIRTBOKLANG @ KIRTBOK LANG MARWEIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MS LR KHANAM MR A BASUMATARY MR R.AHMED	PP, ASSAM
6 <a href="#">Bail Appln./1287/2024</a>	THEMBOI @ SMT. THEMBOI SINGSON <b>Versus</b> UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, DRI
7 <a href="#">Bail Appln./1289/2024</a>	RAFAT ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
8 <a href="#">Bail Appln./1290/2024</a>	BIJAY GUPTA <b>Versus</b> THE NCB	MR. N DUBEY MS. M DAIMARY MS M AHMED	SC, NCB
9 <a href="#">Bail Appln./1292/2024</a>	CHAHAD HUSSAIN @ SAHID HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
10 <a href="#">Bail Appln./1296/2024</a>	PARAMJIT SINGH <b>Versus</b> UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, NCB
11 <a href="#">Bail Appln./1304/2024</a>	SAMSUL HUDA <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM

12	<a href="#">Bail Appln./1305/2024</a>	SMT. TEMSUSENLA AND ANR <b>Versus</b> UNION OF INDIA	S BORGHAIN MR BAPLU CHAKMA	MR. S C KEYAL SC, CUSTOMS
<b>MOTION</b>				
13	<a href="#">Crl.Pet./1050/2023</a> FIXED	RAMINDLA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	PP, ASSAM
14	<a href="#">Crl.Pet./502/2024</a> B/O	KAFIL UDDIN FAKIR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
15	<a href="#">Crl.Pet./516/2024</a> B/O	M/S BHARAT PARENTERALS LIMITED AND 2 ORS <b>Versus</b> UNION OF INDIA AND 8 ORS	MR. S C BISWAS MR. A K DAS	
16	<a href="#">Crl.Pet./524/2024</a>	MD. AYUB ALI AND ANR <b>Versus</b> STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
17	<a href="#">Crl.Pet./525/2024</a>	AJIT KUMAR SARKAR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
18	<a href="#">Crl.Pet./527/2024</a> B/O	IKRAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
19	<a href="#">AB/1147/2024</a>	RABI PAUL <b>Versus</b> THE STATE OF ASSAM	MS D BORGHAIN MS G SUTRADHAR MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
20	<a href="#">AB/1166/2024</a>	MD. AJIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
21	<a href="#">AB/1167/2024</a>	MD. AKRAMUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
<b>ADMISSION</b>				
22	<a href="#">Crl.Pet./393/2023</a> WITH LCR 1 FILE, B/O	SUMAN KUMAR DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. DILIP DEY MR. N B P SINGHA	MR A SHARMA (R-2) PP, ASSAM
23	<a href="#">I.A.(Crl.)/1253/2023</a> B/O in Crl.Rev.P./10444/2023	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	MR. K R PATGIRI (R-2) MS. CHITRALEKHA DAS (R-2) MS. K BARMAN (R-2) PP, ASSAM
<b>WITH</b>				
	<a href="#">Crl.Rev.P./10444/2023</a> (Filing Number)	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MR. A CHOUDHURY	
24	<a href="#">CRL.A(J)/42/2024</a>	JAGU DHONOWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/388/2024</a> in CRL.A(J)/42/2024	JAGU DHONOWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
25	<a href="#">Crl.Pet./116/2024</a> WITH LCR 1 FILE, FIXED	RAKIBUL MIYA @ RAKIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR N ISLAM(R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
26	<a href="#">Bail Appln./4436/2023</a> WITH CASE RECORD(SCANNED COPY), B/O	MANGAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MR UNUSH KHAN	DR. B N GOGOI, (R2), SC, DRI PP, ASSAM



27	<a href="#">Bail Appln./485/2024</a>	KHALID AHMED BARBHUIYA AND ANR. <b>Versus</b> THE UNION OF INDIA	MR. A K HUSSAIN MR. B HUSSAIN	SC, DRI MR. S C KEYAL
28	<a href="#">Bail Appln./676/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AKBAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
29	<a href="#">Bail Appln./788/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	HARI KAMAL DAS @ AJJOY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
30	<a href="#">Bail Appln./856/2024</a> FIXED	NIPEN DAS <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA	PP, ASSAM
31	<a href="#">Bail Appln./915/2024</a> WITH CASE RECORD(SCANNED COPY)	SAGAR DHUNGANA <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
32	<a href="#">Bail Appln./983/2024</a> FIXED	AYNAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. R P HAZARIKA D LASKAR	PP, ASSAM
33	<a href="#">Bail Appln./998/2024</a> FIXED	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MR U S BORGOHAIN	PP, ASSAM
34	<a href="#">Bail Appln./1017/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SWMKHAR DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
35	<a href="#">Bail Appln./1025/2024</a>	MOTIAR RAHMAN <b>Versus</b> THE UNION OF INDIA	MR. A SAIKIA MR. N K DAS MR. A S ALI	SC, NCB
36	<a href="#">Bail Appln./1079/2024</a> FIXED	ABU TALEB <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
	<b>WITH</b>			
37	<a href="#">Bail Appln./1026/2024</a>	AMSER ALI <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MR M RAHMAN MS N AKTAR	PP, ASSAM
38	<a href="#">Bail Appln./1094/2024</a> FIXED	CHRKIA NALOIJU <b>Versus</b> THE STATE OF ASSAM	MS M NIROLA	PP, ASSAM
39	<a href="#">Bail Appln./1099/2024</a> FIXED	ASHIM ADHIKARI <b>Versus</b> THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
40	<a href="#">Bail Appln./1125/2024</a> FIXED	JEHERUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
41	<a href="#">Bail Appln./1139/2024</a> FIXED	MAMTUL ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
42	<a href="#">Bail Appln./1174/2024</a> FIXED	DAPENDRA NATH BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI S K DAS	PP, ASSAM
43	<a href="#">Bail Appln./1184/2024</a> FIXED	SANJOY KUMAR RAY <b>Versus</b> THE STATE OF ASSAM	MR S C DAS RAKESH DHAR	PP, ASSAM
44	<a href="#">Bail Appln./1192/2024</a> FIXED	ABHIMANYU DAS @ RUP MADHURJYA DAS <b>Versus</b> THE STATE OF ASSAM	MR C GOSWAMI MR. M SARANIA	PP, ASSAM
	<b>WITH</b>			
45	<a href="#">AB/1062/2024</a>	ABHIMANYU DAS @ RUP MADHURJYA DAS <b>Versus</b> THE STATE OF ASSAM	MR C GOSWAMI MR. M SARANIA	PP, ASSAM
46	<a href="#">Bail Appln./1194/2024</a> FIXED	MD. SHAHED ALI @ SAHED ALI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
47	<a href="#">Bail Appln./1228/2024</a> FIXED	MOTIAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM

**BAIL HEARING**

- 48 [AB/4186/2023](#)  
WITH CASE RECORD(SCANNED COPY), FIXED  
SAHARUL HUSSAIN LASKAR @ SAHARUL ISLAM LASKAR  
**Versus**  
THE STATE OF ASSAM AND ANR  
MR. A M BARBHUIYA  
MS S R MAZARBHUIYA  
MS A BEGUM  
S. M. ZINNA  
MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2)  
PP, ASSAM
- 49 [AB/263/2024](#)  
IBRAHIM ALI AND ANR  
**Versus**  
THE STATE OF ASSAM  
MS. G BORAH  
PP, ASSAM
- 50 [AB/744/2024](#)  
FIXED  
FIROZ AHMED @ FANTA HOQUE @ FIROJ  
**Versus**  
THE STATE OF ASSAM  
MR. A T SARKAR  
MR S HUSSAIN  
PP, ASSAM
- 51 [AB/826/2024](#)  
FIXED  
GOLAP HUSSAIN AND 2 ORS.  
**Versus**  
THE STATE OF ASSAM  
MR A K AHMED  
MS F PARBIN  
MS P KAKATI  
PP, ASSAM

**ORDERS**

- 52 [Review.Pet./24/2024](#)  
IN MAC.APP. 401/2017(D/O), B/O  
**WITH**  
[I.A.\(Civil\)/585/2024](#)  
in Review.Pet./24/2024  
ORIENTAL INSURANCE COMPANY LTD.  
**Versus**  
GAHAR MULLAH AND 2 ORS.  
MR. S K GOSWAMI  
MR. R C PAUL
- 53 [I.A.\(CrI.\)/365/2024](#)  
FIXED  
in Bail Appln./879/2024  
ORIENTAL INSURANCE COMPANY LTD.  
**Versus**  
GAHAR MULLAH AND 2 ORS.  
DEBALINA PHUKAN  
**Versus**  
THE STATE OF ASSAM,  
MR Z KAMAR  
MR. BISWAJIT TALUKDAR  
MS T K SHARMA  
MR G BARGAYARY  
MR S J CHOUDHURY  
U DOLEY  
PP, ASSAM
- WITH**  
[Bail Appln./879/2024](#)  
DEBALINA PHUKAN  
**Versus**  
THE STATE OF ASSAM  
MR. P J SAIKIA  
MR. P DUTTA  
PP, ASSAM

**HEARING**

- 54 [CRL.A\(J\)/101/2023](#)  
O Y 10 M 5 D.:WITH LCR 5 FILES,  
P.B.-1, B/O  
**WITH**  
[I.A.\(CrI.\)/928/2023](#)  
in CRL.A(J)/101/2023  
DIPJYOTI MALAKAR AND ANR.  
**Versus**  
THE STATE OF ASSAM AND ANR.  
MS B R A SULTANA  
MS. T SOM  
MR. P TELI  
MS. B SARMA (LEGAL-AI-COUNSEL FOR R2)  
PP, ASSAM
- DIPJYOTI MALAKAR AND ANR.  
**Versus**  
THE STATE OF ASSAM AND ANR.  
MS B R A SULTANA  
PP, ASSAM

=====

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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,6th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">AB/916/2024</a> B/O	ABDUL SAMAD @ SAMAD ALI SKEIKH <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./1282/2024</a>	IBRAHIM ALI BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MD A ISLAM S W HUSSAIN	PP, ASSAM
3	<a href="#">Bail Appln./1284/2024</a>	ARABINDA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
4	<a href="#">Bail Appln./1285/2024</a>	MD. MOHIBUL ALI @ MOMINUL <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
5	<a href="#">Bail Appln./1288/2024</a>	JIYARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
6	<a href="#">Bail Appln./1294/2024</a>	AJAHARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. I C DEKA	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">Tr.P.(Crl.)/22/2024</a>	ZIARUL HOQUE <b>Versus</b> AZMAT ALI AHMED	MR. DILIP DEY	
8	<a href="#">Crl.Rev.P./173/2024</a>	RITU BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM
9	<a href="#">Crl.Rev.P./174/2024</a>	NIJUPRABHA SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	J SHARMA MR. P THAKURIA G. DAS	SC, REVENUE
10	<a href="#">Crl.Pet./402/2024</a> FIXED	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH	PP, ASSAM
11	<a href="#">Crl.Pet./515/2024</a>	MD. FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM

12	<a href="#">Crl.Pet./518/2024</a>	BIPLAB DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM	PP, ASSAM
13	<a href="#">Crl.Pet./526/2024</a>	DR BUDHINDRA BORUAH <b>Versus</b> THE STATE OF ASSAM	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MS. P MEDHI	PP, ASSAM
14	<a href="#">AB/946/2024</a>	HAFIZUR ROHMAN @ BAPPI MIAH <b>Versus</b> THE STATE OF ASSAM	MR D C NATH MR. M MONDAL	PP, ASSAM
15	<a href="#">AB/1149/2024</a>	KAMAL BEZBARUAH <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
16	<a href="#">AB/1150/2024</a>	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM
17	<a href="#">AB/1153/2024</a>	PRABIR BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
18	<a href="#">AB/1154/2024</a>	NUR MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
19	<a href="#">AB/1157/2024</a>	BAKUL SK <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
20	<a href="#">AB/1161/2024</a>	SELIM UDDIN BARBHUIYA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
21	<a href="#">AB/1164/2024</a>	DHARMENDRA BORAH <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
22	<a href="#">AB/1165/2024</a>	IKRAMUL HAQUE @ IKRAMUL HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
<b><u>ADMISSION</u></b>				
23	<a href="#">Crl.Rev.P./145/2020</a> FIXED	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> DIBYAJYOTI DUTTA (A-1) AND 4 ORS.	MR. S C KEYAL SC, CBI	MR. S S S RAHMAN (R-1) MR. S BORTHAKUR (R-1) SYED BURHANUR RAHMAN (R-1) MR. A W AMAN (R-1) MR. D BORA (R-3 & 4)) MR. D GOGOI (R-2) MR. D GOGOI (R-2) MR. N MAHAJAN (R-3 & 4) MR. J ABBAS (R-1) MR. S A BARBHUYAN (R-1)

24	<b>WITH</b> <a href="#">Crl.Pet./312/2020</a>	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SWETABH SUMAN, CIT (APPEAL) AND 6 ORS	MR. S C KEYAL SC, CBI	MR. B C DAS MR K AGARWAL (R-5) MR. S CHAUHAN MR. A K DAS (R-7) MS. M KUMARI (RI 6) MS. M KUMARI (RI 6) MR B K SINGH MR B K SINGH MR. A CHAUDHURY (R-2) MR. P K DAS (R-2) MR A CHANDRAN (R-1) MR. A R SHOME MR. D K BHATTACHARYYA (R-7) MR. D BORA (R-2) MR N Z LOTHAN (R-1) MR D NANDI (R-6) MR D NANDI (R-6) MR. P MAZUMDER (R-5 & 6) MR. N MAHAJAN (R-2) MR D AKRAM MR D AKRAM MR. M KALITA r-6) B U LASKAR (R-6) MR. S K GUPTA (R-1) MS. D PEGU
25	<a href="#">Crl.Pet./820/2023</a> FIXED	ANUPJYOTI DEKA AND 3 ORS <b>Versus</b> CHAYANIKA DAS	MD E AHMED MD. I HUSSAIN	MR. R SARMA MS. S D SAIKIA
26	<a href="#">Crl.Pet./1091/2023</a> WITH LCR 2 FILES, FIXED	DHIRONJOY NAIDING AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B BARUAH MR. R A MAZUMDER M. ROBBANI MR U RONGPI	MS. R DEKA (R-2) MR. R M DAS (R-2) MR. C SHARMA (R-2) D JAIN (R-2) PP, ASSAM
27	<a href="#">Crl.Pet./392/2024</a> FIXED	AJADUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	MR. S RAHMAN (R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
28	<a href="#">Bail Appln./597/2024</a> WITH LCR(SCANNED COPY), FIXED	PASUPATI NATH @ PASUPATINATH @ ASHISH @ SAURABH SINGHANIA <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR U PANDEY	PP, ASSAM
29	<a href="#">Bail Appln./1213/2024</a> FIXED	AMIT MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM
30	<a href="#">Bail Appln./1246/2024</a> FIXED	AJU GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM
<b>BAIL HEARING</b>				
31	<a href="#">AB/3542/2023</a> FIXED	CHANA MIA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
32	<a href="#">AB/482/2024</a> FIXED	PANKAJ CHAUHAN AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
33	<a href="#">AB/530/2024</a> FIXED	DHAIRJYA RAM DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
34	<a href="#">AB/539/2024</a> WITH OFFICE NOTE, FIXED	PRABIN MALAKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM

35	<a href="#">AB/861/2024</a> FIXED	PULAKITA PATGIRI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
36	<a href="#">AB/867/2024</a> FIXED	AMIT BISWAKARMA @ AMRIT BISWAKARMA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
37	<a href="#">AB/885/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HAFIJUL HOQUE BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
38	<a href="#">AB/936/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. PAJIRUL @ FAJIRUL ABBASHI <b>Versus</b> THE STATE OF ASSAM	MRS. R RONGMEI MR N AHMED MS. S DEVI MRS. M BARMAN MR P UPADHYAYA	PP, ASSAM
39	<a href="#">AB/941/2024</a> FIXED	ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR G CHAMUAH MR. D GOGOI SADDAM HUSSAIN	PP, ASSAM
40	<a href="#">AB/981/2024</a> FIXED	MADHAB KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
41	<a href="#">AB/1034/2024</a> FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
42	<a href="#">AB/1039/2024</a> FIXED	ROHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
43	<a href="#">AB/1096/2024</a> FIXED	MANOJ BASFOR <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MS T BARUAH MR. M SAIKIA MS. A BARMAN	PP, ASSAM
44	<a href="#">AB/1119/2024</a> FIXED	SAMIR SHILL @ APPU SHILL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM
<b>ORDERS</b>				
45	<a href="#">I.A.(CrI.)/340/2024</a> <b>in</b> Tr.P.(CrI.)/9/2023	KEWELO U KROME <b>Versus</b> UTPAL JYOTI SUT AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR SARFRAZ NAWAZ
	<b>WITH</b> <a href="#">Tr.P.(CrI.)/9/2023</a>	UTPAL JYOTI SUT AND ANR <b>Versus</b> KEWELO U KROME	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	MR. S M ABDULLAH P MS. F HUSSAIN MR. S RAHMAN MD. R ISLAM MD. IMRAN
46	<a href="#">CrI.Pet./406/2024</a> FIXED	MANARANJAN BRAHMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI MR J DAS	PP, ASSAM
<b>HEARING</b>				
47	<a href="#">CrI.Pet./558/2023</a> WITH LCR 4 FILES, FIXED	NEPUT RAJIYUNG @ ACTION DIMASA @ MIPUT RAJIYUNG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	MR. U K GOSWAMI (R-2) MR. S BORTHAKUR (R-2) MR. S BOIRAGI (R-2) MR. D GOGOI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,6th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">CRL.A(J)/98/2019</a> 4 Y 12 M 3 D :(AT 10:15 AM)	ANIL BASUMATARY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
2	<a href="#">CRL.A(J)/11/2020</a> 4 Y 11 M 9 D :(AT 10:15 AM)	DIGAMONI DAS <b>Versus</b> THE STATE OF ASSAM	MS. MEGHALI BARMAN, AMICUS CURIAE	PP, ASSAM
3	<a href="#">CRL.A(J)/48/2020</a> 4 Y 8 M 9 D :(AT 10:15 AM)	BABA @ KHUMTAI BORAH <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
4	<a href="#">Crl.Pet./922/2023</a> (AT 10:15 AM)	ASHIMARA HOUSING PRIVATE LTD AND 5 ORS. <b>Versus</b> NEHA SARAF	MR. A M BORA (P-2 TO 6) MR. M MORE MS. C CHOUDHURY (P-2 TO 6) MR. V A CHOWDHURY (P-2 TO 6) MR. A BORPUZARI	MR. D SARAF MR. S S GUPTA MR. S S GUPTA MR. M BORAH (R-1) MS B BORA (R-1)

#### **MOTION (BA)**

5	<a href="#">Bail Appln./1306/2024</a>	MD. SAIDUL ANSARI @ SADUL ANSARI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
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#### **MOTION**

6	<a href="#">AB/1058/2024</a>	JALIL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. N J DUTTA P. GHOSH	PP, ASSAM
7	<a href="#">AB/1081/2024</a>	PRADIP ROY @ PRADIP RAY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
8	<a href="#">AB/1152/2024</a>	MADHUYA DAS <b>Versus</b> THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM

#### **BAIL HEARING**

9	<a href="#">AB/723/2024</a> FIXED	MUJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. N J DUTTA PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
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10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
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15)	MR. M BISWAS	06-05-2024	To	06-05-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,6th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### DELIVERY OF ORDER

1	<a href="#">WP(C)/7265/2021</a> ARATI RANI MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED A RAHMAN MD I H LASKAR MD I H LASKAR MR. R A MAZUMDER	SC, EDU
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### ADMISSION

2	<a href="#">WP(C)/2568/2023</a> FIXED MINAKSHI DAS <b>Versus</b> THE BOARD OF SECONDARY EDUCATION, ASSAM AND 3 ORS.	MR. S BANIK M. RAHMAN MR. A S TAPADER MR M AHMED	MS. B WAR (r-4) SC, SEBA
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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
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15)	MR. M BISWAS	06-05-2024	To	06-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday,6th May 2024]

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./1279/2024</a>	SHAHANUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
<b><u>MOTION</u></b>				
2	<a href="#">Cont.Cas(C)/221/2024</a>	SUJIT NAMASUDRA <b>Versus</b> GYANENDRA PRATAP SINGH AND ANR	MS P DEVI MR P R SARMA MR D MEDHI MR. A HUDA	
3	<a href="#">WP(C)/2318/2024</a>	UTTAM KR SAHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	GA, ASSAM
4	<a href="#">WP(C)/2319/2024</a>	UTTAM KR SAHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	GA, ASSAM
5	<a href="#">WP(C)/2328/2024</a>	SANJAY KR. HALDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, FISHERY
6	<a href="#">WP(C)/2335/2024</a>	AHMED HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, APDCL SC, PWD SC, FINANCE
7	<a href="#">WP(C)/2336/2024</a>	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM
8	<a href="#">WP(C)/2347/2024</a>	LAXMAN RAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R M CHOUDHURY	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
9	<a href="#">WP(C)/2349/2024</a>	DR. RAHMAT ALI LASKAR <b>Versus</b> THE STATE OF MAHARASHTRA AND 9 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
10	<a href="#">WP(C)/2358/2024</a>	NOBIN BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS N DUTTA MR P H KONWAR	GA, ASSAM SC, EXCISE DEPTT.
<b><u>ORDER (STAY VACATING)</u></b>				
11	<a href="#">I.A.(Civil)/993/2024</a> FIXED in WP(C)/5276/2023	SUDIR CHANDRA SAHA, <b>Versus</b> DR. BICHITRA KUMAR DOLEY,	MR. D M NATH	MR B D DAS

	<b>WITH</b> <a href="#">WP(C)/5276/2023</a>	DR. BICHITRA KUMAR DOLEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS R MALI	GA, ASSAM SC, HEALTH
12	<a href="#">I.A.(Civil)/1295/2024</a> B/O in <a href="#">WP(C)/6143/2023</a> <b>WITH</b> <a href="#">WP(C)/6143/2023</a>	SRI GAURANGA DAS, <b>Versus</b> CHARAN RAY AND 4 ORS	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR H DAS
		CHARAN RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS S NATH	GA, ASSAM SC, AFDC
		<b>ADMISSION</b>		
13	<a href="#">WP(C)/3006/2017</a>	ARJUN TIMUNG and 16 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.S CHAKRABORTY MR.B DAS MS.B DAS	GA, ASSAM SC, K A A C
14	<a href="#">WP(C)/3047/2017</a>	ALIMUDDIN and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.F A HASSAN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MRS.F BEGUM(R- 5&6) MR.A MANNAFR- 5and6
15	<a href="#">WP(C)/3173/2017</a>	TAPAN CHANDRA RAY and ANR. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. S C BISWAS MR. I HUSSAIN MR. R DE MS. J BORAH	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR. S P CHOUDHURY SC, BTC SC, FOREST AND ENVIRONMENT DEPARTMENT
16	<a href="#">WP(C)/5550/2017</a>	SAKINA KHATUN <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MS.D GHOSH MS.N DEKA	MR.G PEGU SC, HEALTH
17	<a href="#">WP(C)/5627/2017</a>	BIJOYANANDA CHOWDHURY and ANR <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR. P SARMAH	MS. M JALAN(R-5) GA, ASSAM MR. R DE(R-5) MS. D DEVI R-5 MR. M DAS (r-5) N CHAUDHURY (r-5) MR A BHATRA (r-5) MR A DEKA (r-5)
18	<a href="#">WP(C)/6082/2017</a>	NUR AHMED KHANDARKAR AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N BARUAH MR.S ALI MR.SK N MAHAMMAD MR.SK S N MOHAMMAD	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2052/2020</a> in <a href="#">WP(C)/6082/2017</a>	NUR AHMED KHANDARKAR AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. SK N MOHAMMAD	GA, ASSAM SC, REVENUE
19	<a href="#">WP(C)/6982/2017</a>	PUNJAB NATIONAL BANK and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	GA, ASSAM MR. M A SHEIKH(R- 6,7&8) MR P S DEKA, SC, REVENUE DEPARTMENT MD.M H CHOUDHURY(R- 6,7&8) MR A K RAI (R4-R6) MS.F INTAZ(R- 6,7&8) MS. N RAI (R4-R6) MS.A BEGUM(R- 6,7&8)
20	<a href="#">WP(C)/2893/2018</a>	SMTI. JAYA SAIKIA <b>Versus</b> THE BRANCH MANAGER, AXIS BANK AND ANR.	MR. S ALI MR K DAS	MR. K K BHATRA (R2) MR. R K BHATRA (R2) Mukesh Sharma (R1) MR. A SAIKIA (R2) MS. S BURAGOHAIN (R2) MR M SARMA (r-1 to3) MS. S YASMIN (r-1 to3)

21	<b>WITH</b> <a href="#">WP(C)/4599/2018</a>	PRASTUTI BHUYAN <b>Versus</b> AXIS BANK AND 2 ORS.	MR. A BARUA MR. B BORA	MR. K K BHATRA (R3) MR. R K BHATRA (R3) MR. M SHARMA (r-1 to3) MR. A SAIKIA (R3) MS. S BURAGOHAIN (R3) MR M SARMA(R-1&2) MS RIMPI DUTTA (R3) MS. S YASMIN (r-1 to3)
22	<a href="#">WP(C)/5616/2018</a> FIXED	RAJENDRA DAS, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS MR D DEKA	GA, ASSAM
23	<b>WITH</b> <a href="#">WP(C)/5757/2018</a>	RAJENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	K N CHOUDHURY MR. D R SAIKIA MR. J PATOWARY	MR R GAUR GA, ASSAM MR J C GAUR MS. M GAUR SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/282/2020</a> in <a href="#">WP(C)/5757/2018</a>	JAI PRAKASH GOENKA <b>Versus</b> RAJENDRA DAS	MR J C GAUR MS. M GAUR	MR. J PATOWARI
24	<b>WITH</b> <a href="#">Cont.Cas(C)/712/2019</a>	RAJENDRA DAS <b>Versus</b> BISWAJIT PEGU	MR. K N CHOUDHURY MR D DAS MR. J PATOWARY	MS. M BHATTACHARJEE MR. B K DAS (r-2) MR. A DEKA (r-2) MR H P GUWALA (r-2) MS. A BEGUM MS P BORUAH
25	<a href="#">WP(C)/3291/2021</a>	MEHERA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, APDCL
26	<a href="#">WP(C)/6309/2021</a> FIXED	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
27	<a href="#">WP(C)/6452/2021</a> FIXED	CHIMAN TUDU @ MAJI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	GA, ASSAM SC, BTC SC, REVENUE
28	<a href="#">WP(C)/1028/2022</a>	SAIRA BEGUM @ SAIRA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM MR. M H RAJBARBHUIYAN (R8) MRS. R CHETRI (R8) SC, REVENUE SC, PWD
29	<a href="#">WP(C)/3413/2022</a>	FRIDOUS SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	GA, ASSAM MR. P HAZARIKA (R-3 & 4) MS. P. BORAH (R-3 & 4)
30	<a href="#">WP(C)/518/2023</a> WITH OFFICE NOTE	WAZIR AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, G M D A
31	<a href="#">WP(C)/2461/2023</a> FIXED	NIRMALENDU LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. M U MAHMUD (R-4) MR. S DUTTA (R 2- 3) MR S DUTTA (R 2- 3) MR S ISLAM (R-4) J DAS (R-4) MR. S. SUR (R-4) MR S AFRIDI (R-4) SC, S.M.B.
32	<a href="#">WP(C)/3569/2023</a>	SANPREET SINGH KOHLI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
33	<a href="#">WP(C)/3903/2023</a> B/O	M/S KHAN BROTHERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.

34	<b>WITH</b> <a href="#">WP(C)/3882/2023</a>	M/S R AND D ASSOCIATES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
35	<a href="#">WP(C)/5418/2023</a> FIXED	ABIR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
36	<a href="#">WP(C)/5640/2023</a>	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	MRS. R BORAH (R-4) SC, PWD (BULDING)
37	<a href="#">WP(C)/6069/2023</a>	BADIYUT ZAMAL TALUKDAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	MRS R BEGUM (R-8 TO 8.4) GA, ASSAM MR. M U MAHMUD (r-7) MR. A S CHOUDHURY (R-8 TO 8.4) MD A SHEIKH (R-8 TO 8.4) MRS. M SAIKIA MR R A AHMED(R-8 TO 8.4) MR S H MAHMUD (r-7) MR S ISLAM (r-7) MR. S. SUR (r-7) SC, BTC SC. REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/164/2024</a> in WP(C)/6069/2023	SAHA ALOM TALUKDAR, <b>Versus</b> THE STATE OF ASSAM AND 9 ORS,	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM GA, ASSAM MS. R CHOUDHURY SC, REVENUE
38	<a href="#">WP(C)/6403/2023</a>	LAKHIMAI BOARH KAKOTI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MR M RAHMAN	GA, ASSAM SC, REVENUE SC, FINANCE
39	<a href="#">WP(C)/7143/2023</a> FIXED	BIKROM SINGHA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
40	<a href="#">WP(C)/1006/2024</a>	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDL CHIEF SECRETARY AND 5 ORS	PETITIONER IN PERSON MR. P K BHATTACHARJEE	SC, IRRIGATION
41	<a href="#">WP(C)/1235/2024</a>	SAFILE DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1303/2024</a> in WP(C)/1235/2024	AJOY KUMAR DAS AND ANR <b>Versus</b> SAFILE DAS AND 9 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS	GA, ASSAM MR. M KHAN MS J AKTAR SC, BTC
42	<a href="#">WP(C)/1681/2024</a> B/O	SIMANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR G PEGU MS. M D BORAH MR R B GOSWAMI MS. M K SHARMA	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
43	<a href="#">WP(C)/2105/2024</a> FIXED	NORTH EAST BHARAT PETROLEUM PACKED LIQUIFIED PETROLEUM, GAS TRANSPORTERS ASSOCIATION AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B D GOSWAMI MR B BURAGOHAIN MR. J M GOGOI	MR. S BORTHAKUR DY.S.G.I.
<b><u>BAIL HEARING</u></b>				
44	<a href="#">AB/966/2024</a> FIXED	MD. RAZIUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. M HUSSAIN	MR. L R MAZUMDER (r-2) MR. A Z AHMED (r-2) PP, ASSAM
<b><u>ORDERS</u></b>				

45	<a href="#">Cont.Cas(C)/149/2022</a> FIXED	AMAL BHATTACHARJEE <b>Versus</b> JOYDEEP SUKLAIYA AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. K KONWAR (R-2) MR. S DUTTA (R-2)
46	<a href="#">Cont.Cas(C)/557/2023</a>	SHRI BASDEO <b>Versus</b> PAPU GOGOI	MR. S P ROY JYOTISH DAS MS P DEY	
47	<a href="#">I.A.(Civil)/157/2024</a> in WP(C)/2793/2021	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM SC. G.M.C.
	<b>WITH</b> <a href="#">WP(C)/2793/2021</a>	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. D SAIKIA (R-9) GA, ASSAM MR. S BORA (R-9) SC. G.M.C.
48	<a href="#">I.A.(Civil)/891/2024</a> in WP(C)/5292/2020	KAMAL KISHORE KANOO, <b>Versus</b> BINNY KANOO AND ORS	MR G CHOUDHURY MS M N KONYAK	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/5292/2020</a>	KAMAL KISHORE KANOO <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR G CHOUDHURY MR K K GOSWAMI MS S KAUSHIK	GA, ASSAM MR P KATAKI (R5) MRS R BEGUM (R5) MS S BARPUJARI (R5) ASSTT.S.G.I.

#### HEARING

49	<a href="#">WP(C)/7241/2013</a> FIXED	BIJOY BASUMTARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
	<b>WITH</b> <a href="#">MC/833/2015</a> in WP(C)/7241/2013	BIJOY BASUMTARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 06/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024